

**ORISSA HIGH COURT****FILING REPORT AS ON :20/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	ARBA/000004/2020	BHABANI SANKAR DASH VS INDIA BULLS FINANCIAL SERVICES LTD.	NILAKANTHA JUJHARSINGH VS	// ()
2	ARBA/000005/2020	BHABANI SANKAR DASH VS INDIA BULLS FINANCIAL SERVICES LTD.	NILAKANTHA JUJHARSINGH VS	// ()
3	BLAPL/0000525/2020	KUSA BADIA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	NUAGAON /61 /2019 ()
4	BLAPL/0000526/2020	BHUPEN BANCHOR VS STATE OF ODISHA	TRILOCHAN NANDA VS	NAWAPARA /5 /2020 ()
5	BLAPL/0000527/2020	NARENDRA GURU @ NABINA VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	BALLIGUDA /132 /2019 ()
6	BLAPL/0000528/2020	AMIT DASH VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	DIGAPAHANDI /228 /2018 ()
7	BLAPL/0000529/2020	GANESH ORAM VS STATE OF ODISHA	JASHOBANTA DASH VS	THELKOLOI PS /184 /2019 ()
8	BLAPL/0000530/2020	RAJESH MUNDA VS STATE OF ODISHA	MAHES DAS VS	THELKOLOI PS /106 /2019 ()
9	BLAPL/0000531/2020	PRAVAT DAS @ PRABHAT DAS VS STATE OF ODISHA	JAGANNATH KAMILA VS	SORO /442 /2018 ()
10	BLAPL/0000532/2020	NABINA @ NARENDRA GURU VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /59 /2019 ()
11	BLAPL/0000533/2020	PURNA CHANDRA KHUNTIA @ KUNA VS STATE OF ODISHA	P.K.MAHARAJ VS	MANCHESWAR P.S. /384 /2018 ()

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12	BLAPL/0000534/2020	DAKA @ ANIL KUMAR MAHANTA VS STATE OF ODISHA	PITAMBAR JENA VS	PATNA /59 /2019 () //
13	BLAPL/0000535/2020	BIJAYA SWAIN @ BIJAY KUMAR SWAIN VS STATE OF ODISHA	ROHIT MAHATO VS	MARSHAGHAI /300 /2019 () //
14	BLAPL/0000536/2020	PRAKASH CHANDRA MAHARANA VS STATE OF ODISHA	SATYABRATA PRADHAN VS	NAYAPALLI P.S. /557 /2019 () //
15	BLAPL/0000537/2020	VIVEKANANDA NAYAK@ VIVEK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MANCHESWAR P.S. /303 /2019 () //
16	BLAPL/0000538/2020	RABIKANTA VERMA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /97 /2019 () //
17	BLAPL/0000539/2020	NABINA @ NARENDRA GURU VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /100 /2019 () //
18	BLAPL/0000540/2020	RAJENDRA PRADHAN VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /27 /2011 () //
19	BLAPL/0000541/2020	PRADEEP KUMAR KHUTTLA VS STATE OF ODISHA	MANAS CHAND VS	KANTAMAL /88 /2016 () //
20	BLAPL/0000542/2020	BIBHU @ PRATAP SAHU VS STATE OF ODISHA	MANAS CHAND VS	MARSHAGHAI /271 /2016 () //
21	BLAPL/0000543/2020	BARUNA KANHAR VS STATE OF ODISHA	B.S.DASPARIDA VS	PHIRINGIA /76 /2019 () //
22	BLAPL/0000544/2020	BIMALA BALIARSINGH VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	KOTOAGARH /44 /2016 () //
23	BLAPL/0000545/2020	AMIT CHOUDHARY @ AMIT CHOUDHURY	JYOTIRMAYA SAHOO	TANGI (KHURDA) /325 /2019

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000546/2020	BHOJARAJ @ BHUJA PRADHAN	JAGABANDHU SAHU	BUDEN /1 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000547/2020	SISIRA DAS	S.ROUT	NIALI /207 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000548/2020	TRINATH MALLICK	SURYA NARAYAN MISHRA	PIPLI /245 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000549/2020	BIKASH LUGUN	B.R.TRIPATHY	BARKOTE /162 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000550/2020	RAJAT KUMAR PANDA @ LINGARAJ PANDA @ SUDHAKAR	SUDHAKAR K. MISHRA	MALKANGIRI /43 /2018
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000551/2020	TIKEMANI PODH	TUKUNA KUMAR MISHRA	JUNAGARH /224 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000552/2020	MITUNA @ PRAVAT NAYAK	ROHIT MAHATO	MARSHAGHAI /244 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000553/2020	SANTOSH KUMAR PATTANAYAK	R.ACHARY	CUTTACK VIGILANCE /21 /2019
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
32	BLAPL/0000554/2020	DILU @ DILLIP MALIK	SATYA NARAYAN MISHRA-4	BHADRAK RURAL /453 /2018
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000555/2020	BIJAY KUMAR SAHOO	DALI RANI BEHURAY	JENAPUR /53 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000556/2020	DULAL RAY	JUGALA KISHORE PANDA	ORKEL /15 /2019
		VS	VS	()

## ORISSA HIGH COURT

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35	BLAPL/0000557/2020	STATE OF ODISHA ASHOK KUMAR MOHANTY VS	J.KAMILA VS	// UDITNAGAR /281 /2019 ()
36	BLAPL/0000558/2020	STATE OF ODISHA TOFAN PRADHAN @ TOFAN KUMAR PRADHAN	SANGRAM KU DAS VS	// KONARK /1 /2020 ()
37	BLAPL/0000559/2020	STATE OF ODISHA SATYENDRA RAY @ KUMAR @ SATYENDRA KUMAR	ANIL RANJAN MOHAPATRA VS	// JEYPORE SADAR /121 /2019 ()
38	BLAPL/0000560/2020	STATE OF ODISHA HRUDA PANGI VS	ASIT KU JENA VS	// MATHILI /77 /2020 ()
39	BLAPL/0000561/2020	STATE OF ODISHA LILU MAJHI VS	J.N.PANDA VS	// NARLA /108 /2019 ()
40	BLAPL/0000562/2020	STATE OF ODISHA RAJI @ RAJIBA BEHERA VS	ASHOK DAS VS	// BUGUDA /103 /2019 ()
41	BLAPL/0000563/2020	STATE OF ODISHA AKHAYA JENA VS	AMULYA RATNA PANDA VS	// REMUNA /13 /2018 ()
42	BLAPL/0000564/2020	STATE OF ODISHA SK.SAHID VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /10 /2020 ()
43	BLAPL/0000565/2020	STATE OF ODISHA DIGAMBAR SAHU VS	BIJAYA KUMAR RAGADA VS	// REAMAL /84 /2019 ()
44	BLAPL/0000566/2020	STATE OF ODISHA NIRMAL CHANDRA ROUT VS	SIDHARTHA MISHRA VS	// CHAULIAGANJA /29 /2016 ()
45	BLAPL/0000567/2020	STATE OF ODISHA GOBINDA NEGI @ SANA NEGI VS STATE OF ODISHA	UDIT RANJAN JENA VS	// PUINTALA /232 /2019 () //

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46	BLAPL/0000568/2020	PADAM HARIJAN @ PADLAM VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /193 /2018 () //
47	BLAPL/0000569/2020	INGU KHILA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /77 /2020 () //
48	BLAPL/0000570/2020	RAJENDRA KHORA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	BOIPARIGUDA /170 /2019 () //
49	BLAPL/0000571/2020	DANA @ JANARDAN NAHAK VS STATE OF ODISHA	SURYAKANTA DASH VS	RAMBHA (KHALLIKOTE) /127 /2019 () //
50	BLAPL/0000572/2020	SAROJ PANIGRAHI VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
51	BLAPL/0000573/2020	SIBU @ JAGATPATI HANSDA VS STATE OF ODISHA	UDIT RANJAN JENA VS	BHADRAK TOWN /385 /2019 () //
52	BLAPL/0000574/2020	MAHESWAR DAS VS STATE OF ODISHA	BIKASH KUMAR ROUSTRAY VS	CHANDAKA P.S. /132 /2019 () //
53	BLAPL/0000575/2020	SMRUTIRANJAN JENA VS STATE OF ODISHA	A.C.MOHAPATRA VS	PARADEEP LOCK /7 /2020 () //
54	BLAPL/0000576/2020	SIBO PRASAD PUJARI @ SIBO @ SIBA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KUNDRA /116 /2018 () //
55	BLAPL/0000577/2020	ANANDITA KHAMARI VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /96 /2019 () //
56	BLAPL/0000578/2020	BIRU KANHAR @ BIRAKANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /109 /2019 () //
57	BLAPL/0000579/2020	RESHAM @ NASIM @ NIKHAT NASIM	SUSHANTA KU SAMANTARAY	DARGHA BAZAR /116 /2019

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0000580/2020	SK SADAM HUSSAIN @ MAJHLA	JAGAJIT PANDA	RAIRANGPUR (RURAL) /106 /2019
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0000581/2020	SATYANARAYAN PATRA @ SAYANARAYAN PANDA	PARTHA SARATHI DAS	POLASARA PS /233 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0000582/2020	RAGHUNATH LENKA	SURYA NARAYAN MISHRA	SATYABADI /29 /2019
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0000583/2020	SANJIB @ MILU BISWAL	A.PATTANAİK	NANDAPUR /33 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0000584/2020	CHARIDA @ CHARIBA MUNDA	PARTHA SARATHI DAS	BAMBARI /140 /2018
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0000585/2020	BALARAM SAHOO	AMLAN SHAKTI PAUL	JATNI P.S. /520 /2019
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0000586/2020	CHAGALA BHUTIA	BIBHUTI BHUSAN BEHERA	ANGUL TOWN /1027 /2019
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0000587/2020	SK.RAJA	AMULYA RATNA PANDA	BALASORE SADAR /18 /2018
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0000588/2020	PRUTHIRAJ MOHANTY	BHABANI SHANKAR MISHRA	LALBAG /291 /2019
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0000589/2020	PRUTHIRAJ MOHANTY	BHABANI SHANKAR MISHRA-1	LALBAG /268 /2019
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0000590/2020	PRUTHIRAJ MOHANTY	BHABANI SHANKAR MISHRA	MARKAT NAGAR /204 /2019
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2020**

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69	BLAPL/0000591/2020	STATE OF ODISHA PRUTHIRAJ MOHANTY VS	BHABANI SHANKAR MISHRA VS	// MARKAT NAGAR /192 /2019 ()
70	BLAPL/0000592/2020	STATE OF ODISHA SONU @ BISWAJIT BHOI VS	LAXMIDHAR MAHAPATRA VS	// INFOCITY PS /122 /2015 ()
71	BLAPL/0000593/2020	STATE OF ODISHA SONU @ BISWAJIT BHOI VS	LAXMIDHAR MAHAPATRA VS	// INFOCITY PS /155 /2014 ()
72	BLAPL/0000594/2020	STATE OF ODISHA MEGHA @ AMARENDRA BARAL VS	S.K. BHANJADEO VS	// SPL.TASK FORCE /7 /2019 ()
73	BLAPL/0000595/2020	STATE OF ODISHA ANIL KUMAR BARAL VS	S.K.BHANJADEO VS	// SPL.TASK FORCE /7 /2019 ()
74	BLAPL/0000596/2020	STATE OF ODISHA PINTU MAJHI @ LILAMBAR UDAYASINGH VS	S.K.BHANJADEO VS	// BEGUNIA P.S. /74 /2019 ()
75	CMAPL/0000067/2020	STATE OF ODISHA SHREE BHARAT MOTORS LTD. VS	adv. VS	// () ()
76	CMAPL/0000068/2020	STATE OF ODISHA SONALI DALABEHERA VS	ADV. VS	// () ()
77	CMAPL/0000069/2020	STATE OF ODISHA ASHIS KU.BRAHMA VS	ADV. VS	// () ()
78	CMAPL/0000070/2020	PRAMILA MISHRA@PRAMILA KUMARI MISHRA M/S. ROLAND INSTITUTE OF PHARMACEUTICAL SCIENCES VS	ADV. VS	// () ()
79	CMAPL/0000071/2020	CENTRAL BOARD OF DIRECT TAXES M/S.ROLAND EDUCATION and CHARITABLE TRUST VS	ADV. VS	// () ()
		CENTRAL BOARD OF DIRECT TAXES		//

## ORISSA HIGH COURT

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80	CMP/0000061/2020	ALEKHA CHANDRA BEHURA VS AJYA KUMAR BEHURA	M/S.JASHOBANTA DASH VS	// 0 //
81	CMP/0000062/2020	SAKUNTALA MISHRA VS JAGDEEP PRATAP DEO	M/S.DEEPALI MAHAPATRA VS	// 0 //
82	CMP/0000063/2020	SAKUNTALA MISHRA VS JAGDEEP PRATAP DEO	M/S.DEEPALI MAHAPATRA VS	// 0 //
83	CMP/0000064/2020	AJAYA KUMAR BARIK VS SAMBHU NARAYAN CHANDA	M/S.ALOK KUMAR MOHANTY VS	// 0 //
84	CMP/0000065/2020	AMARENDRA KUMAR KAR VS MANAS RANJAN PARIDA	M/S.AMIT PRASAD BOSE VS	// 0 //
85	CMP/0000066/2020	SANKUNTALA SATPATHY VS HARIA BHOI	M/S.AMIT PRASAD BOSE VS	// 0 //
86	CMP/0000067/2020	KHIROD CHANDRA SAMAL VS MIHIR PRASAD SAMAL	M/S.SUPRIYA PATRA VS	// 0 //
87	CMP/0000068/2020	MALATI SAHU VS GOURIMANI SAHU	M/S.SAMIR KUMAR MISHRA VS	// 0 //
88	CMP/0000069/2020	DR.GOPAL PRASAD DAS @ GOPAL PRASAD DAS VS NRUSINGHA PAIKRAY	M/S.MAHESWAR MOHANTY VS	// 0 //
89	CMP/0000070/2020	SURENDRA BEHERA VS HALADHAR BEHERA	M/S.SAMIR KUMAR MISHRA VS	// 0 //
90	CMP/0000071/2020	AKSHAYA KUMAR SAHOO VS GOPINATH SAHOO	M/S.P.K.BEHERA VS	// 0 //
91	CONTC/0000235/2020	ALEKH PR.KAR	SOUMYA MISHRA	//



**ORISSA HIGH COURT**

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		VS	VS	0
		SURENDRA KUMAR		//
92	CONTC/0000236/2020	ASHOK KUMAR MOHAPATRA	MANAS PATI	//
		VS	VS	0
		CHITRA ARUMUGAM		//
93	CONTC/0000237/2020	KAILASH CHANDRA SAHOO	M/S.H.S.PATI	//
		VS	VS	0
		SECRETARY,BHUBANESWAR DEVELOPMENT AUTHORITY		//
94	CONTC/0000238/2020	DEVASISH ROUT	M/S.PRANAB KUMAR SAMANTRAY, R.N.PARIJA	//
		VS	VS	0
		ASHIS THAKERY		//
95	CONTC/0000239/2020	SHIV SANKAR NAYAK	ADV	//
		VS	VS	0
		AJAY BHUSAN PANDEY		//
96	CONTC/0000240/2020	USHA MANJARI DEVI	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
97	CONTC/0000241/2020	DHOBA KHATUA	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
98	CONTC/0000242/2020	PURNA CH.MOHANTY	ADV	//
		VS	VS	0
		VIJAY ANORA		//
99	CONTC/0000243/2020	BIJAY KUMAR RAY	ADV	//
		VS	VS	0
		KISHAN KUMAR		//
100	CONTC/0000244/2020	PRIYABRAT SATHUA	ADV	//
		VS	VS	0
		RABINDRA KUMAR MOHAPATRA		//
101	CONTC/0000245/2020	PRABIRA DALAI	ADV	//
		VS	VS	0
		SAMARTHA BARMA		//
102	CONTC/0000246/2020	PRABHAT KU.MALLIA	M/S.B.DAS	//
		VS	VS	0

**ORISSA HIGH COURT**

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103	CONTC/0000247/2020	G.MATHI VATHANAN BISHNU PRASAD DASH VS HEMANTA SHARMA	RAMAKANTA SAHOO VS	// // 0 //
104	CONTC/0000248/2020	SUJATA MOHANTY VS PRADEEP KUMAR SAHOO	ADV VS	// 0 //
105	CONTC/0000249/2020	SAMPAD KU.JENA VS PRADEEP KUMAR SAHOO	ADV VS	// 0 //
106	CONTC/0000250/2020	RAJA NAG VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
107	CONTC/0000251/2020	MANUS KU.DAS VS PANCHANANA PATRA	ADV VS	// 0 //
108	CONTC/0000252/2020	NIRANJAN MOHAPATRA VS MONA SHARMA	JITENDRA KUMAR DIGAL VS	// 0 //
109	CONTC/0000253/2020	RANJIT KU.NAYAK VS N.K.PRADHAN	ADV VS	// 0 //
110	CONTC/0000254/2020	SANYASI PRADHAN VS SECRETARY TO GOVT. OF ODISHA	ADV VS	// 0 //
111	CONTC/0000255/2020	GIRISH CHANDRA TRIPATHY VS TAPAS RANJAN DEHURI	AMIT PRASAD BOSE VS	// 0 //
112	CONTC/0000256/2020	NARENDRA DAS VS SURENDRA KUMAR	ADV VS	// 0 //
113	CONTC/0000257/2020	NRUSINGHA CHARAN MALLICK VS SURNEDRA KUMAR	ADV VS	// 0 //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2020**

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114	CONTC/0000258/2020	PADMALOCHAN MISHRA VS SURENDRA KUMAR	ADV VS	// 0 //
115	CONTC/0000259/2020	BIJAYA KUMAR MOHNATY VS SURENDRA KUMAR	ADV VS	// 0 //
116	CONTC/0000260/2020	JAYANTI RANI BEHERA VS TAHASILDAR,BBSR	ASMIYA RANJAN MAJHI VS	// 0 //
117	CONTC/0000261/2020	ANGURBALA BEHERA VS TAHASILDAR,BBSR	ASMIYA RANJAN MAJHI VS	// 0 //
118	CONTC/0000262/2020	JIBANANANDA SENAPATI VS NIRANJAN BEHERA	M/S.KAILASH CH.SAHOO VS	// 0 //
119	CONTC/0000263/2020	BIJAYA KUMAR TRIPATHY VS COLLECTOR OF CUTTACK	ADV VS	// 0 //
120	CONTC/0000264/2020	GITANJALI PRADHAN VS ASWINI KUMAR MISHRA	ADV VS	// 0 //
121	CONTC/0000265/2020	RANJAN KUMAR SWAIN VS SANKARSAN SAHOO	ADV VS	// 0 //
122	CONTC/0000266/2020	GAURANGA SWAIN VS RANJAN CHOPRA	ADV VS	// 0 //
123	CONTC/0000267/2020	KAMALINI KHILLAR VS CHITHRA ARUMUGAM	NIRANJAN PANDA VS	// 0 //
124	CRLA/0000058/2020	HARSBARDHAN SWAIN VS STATE OF ODISHA	SATYABRATA PRADHAN VS	BALIKUDA /136 /2016 0 //
125	CRLA/0000059/2020	KUNU @ JAGANNATH MATIARI	BIJAYA KUMAR RAGADA	DEOGARH /28 /2019

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2020**

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		VS	VS	()
126	CRLA/000060/2020	STATE OF ODISHA RANJAN KUMAR PRADHAN	SURYAKANTA DWIBEDI	// NAYAGARH /189 /2019
		VS	VS	()
127	CRLA/000061/2020	STATE OF ODISHA ANTARYAMI SAHU	LAXMIDHAR MAHAPATRA	// CHANDRASEKHARPUR /409 /2019
		VS	VS	()
128	CRLMC/0000181/2020	STATE OF ODISHA AJAYA SAHU@AJU	ARIJEET MISHRA	// PANIKOILI /130 /2018
		VS	VS	()
129	CRLMC/0000182/2020	STATE OF ODISHA YUDHISTIRA SETHY	ROHTI MAHATO	// PATKURA /145 /2001
		VS	VS	()
130	CRLMC/0000183/2020	STATE OF ODISHA TINKU DIGAL	BIBHUDA NANDA MOHAPATRA	// BHANJANAGAR /103 /2019
		VS	VS	()
131	CRLMC/0000184/2020	STATE OF ODISHA NIRAJ YADAV@PAPU YADAV	RABINDRA KU.SAHOO	// CHANDAHANDI /1 /2013
		VS	VS	()
132	CRLMC/0000185/2020	STATE OF ODISHA SILU@BHASIA@BHASKAR SAHOO	SATYA RANJAN MULIA	// / /0
		VS	VS	()
133	CRLMC/0000186/2020	STATE OF ODISHA KAMBHU SWAIN	AKHAYA BISWAL	// RANPUR /299 /2007
		VS	VS	()
134	CRLMC/0000187/2020	STATE OF ODISHA BICHITRA KUMAR BEHERA	PRATAP CHANDRA MISHRA	// / /0
		VS	VS	()
135	CRLMC/0000188/2020	STATE OF ODISHA ARUPANANDA SETHI	UMAKANTA MISHRA	// BINJHARPUR /129 /1994
		VS	VS	()
136	CRLMC/0000189/2020	STATE OF ODISHA CHIRANJIB CHAKRABORTY	DAYANIDHI MISHRA	// SECTOR-3 /72 /2019
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2020**

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137	CRLMC/0000190/2020	STATE OF ODISHA URMILA JENA VS	BHABANI SHANKAR MISHRA 1 VS	// PURIGHAT /80 /2011 ()
138	CRLMC/0000191/2020	STATE OF ODISHA DHARMESH SINGH VS	S.K.NAYAK VS	// MARKAT NAGAR /108 /2019 ()
139	CRLMC/0000192/2020	STATE OF ODISHA M/S. SNEHA FOODS VS	B.P.TRIPATHY VS	// / /0 ()
140	CRLMC/0000193/2020	EMPLOYEES STATE INSURANCE COR. LAXMIDHAR MAJHI VS	SIDHESWAR MALLIK VS	// SAMBALPUR VIGILANCE /43 /2008 ()
141	CRLMC/0000194/2020	STATE OF ODISHA(VIG.) SIBGA TULLAH AHMAD@SIBGATULLAH AHMAD	ADAMIR KUMAR MISHRA VS	// JHUMPURA /48 /2018 ()
142	CRLMC/0000195/2020	STATE OF ODISHA PRADIP KUMAR OJHA VS	ADWAITA CHARAN BADU VS	// / /0 ()
143	CRLMC/0000196/2020	STATE OF ODISHA SOMANATH ACHARYA@ACHARIJAYA VS	ADV VS	// KUNDRA /13 /2017 ()
144	CRLMP/0000079/2020	STATE OF ODISHA DEBALAXMI BISWAL VS	M/S.BYOMAKESH TRIPATHY VS	// / /0 ()
145	CRLMP/0000080/2020	STATE OF ODISHA MANOJ KUMAR ROUSTRAY VS	M/S.P.R.CHHATOI VS	// / /0 ()
146	CRLMP/0000081/2020	STATE OF ODISHA ANNAPURNA BEHERA VS	M/S.ASMIYA RANJAN MAJHI VS	// / /0 ()
147	CRLMP/0000082/2020	DEPUTY COMMISSIONER OF POLICE, CUTTACK PRABHUDUTTA MOHANTY VS	M/S.MANORANJAN MISHRA VS	// / /0 ()
		I.L.C.MANCHESWAR, POLICE STATION, BBSR		//

**ORISSA HIGH COURT****FILING REPORT AS ON :20/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	CRLMP/0000083/2020	LOKNATH MAHAR VS SUPERINTENDENT OF POLICE, KHURDA	M/S.PARTHA SARATHI DAS VS	/ /0 0 //
149	CRLMP/0000084/2020	DILLIP KUMAR PATNAIK VS STATE OF ORISSA	M/S.P.R.SINGH VS	/ /0 0 //
150	CRLMP/0000085/2020	PADMA DIGAL @ PADMABATI DIGAL VS STATE OF ODISHA	M/S.SURYAKANTA DWIBEDI VS	/ /0 0 //
151	CRLMP/0000086/2020	SAROJINI PANDA VS STATE OF ODISHA	M/S.KEDARNATH PARIDA VS	/ /0 0 //
152	CRLMP/0000087/2020	BISHNUPRIYA MOHAPATRA VS STATE OF ORISSA	M/S.SHIVSANKAR MOHANTY VS	/ /0 0 //
153	CRLMP/0000088/2020	MANOJ KUMAR PARIDA VS MAMATARANI PARIDA	M/S.KARUNAKAR GAYA VS	/ /0 0 //
154	CRLMP/0000089/2020	ABHISEK PANDA VS STATE OF ODISHA	M/S.BYOMAKESH TRIPATHY VS	/ /0 0 //
155	CRLMP/0000090/2020	PUNIMA DANDASENA VS STATE OF ORISSA	M/S.RABINDRANATH PRUSTY VS	/ /0 0 //
156	CRLMP/0000091/2020	KAPILA PANDA VS STATE OF ORISSA	M/S.S.K.BHANJADEO VS	/ /0 0 //
157	CRLMP/0000092/2020	GITANJALI BEHERA VS STATE OF ORISSA	M/S.S.K.BHANJADEO VS	/ /0 0 //
158	CRLREV/0000045/2020	PUJA @ SONALI BAL VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /122 /2019 0 //
159	CRLREV/0000046/2020	KESHABA NAIK	SAMARENDRA MOHANTY	/ /0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
160	CRLREV/0000047/2020	TOPI CHANDRA SENAPATI	PRASANTA KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLREV/0000048/2020	BIJAY KUMAR ROUT	B.S.DASPARIDA	AUL /104 /2014
		VS	VS	()
		STATE OF ODISHA		//
162	CRLREV/0000049/2020	PRAFULLA KUMAR ROUT	SMRUTI RANJAN MOHAPATRA	/ /0
		VS	VS	()
		BASANTI PAL		//
163	CRLREV/0000050/2020	KASINATH BHOI	DEBASIS MISHRA	SATYABADI /254 /2018
		VS	VS	()
		STATE OF ODISHA		//
164	CRLREV/0000051/2020	RANJIT KUMAR NAYAK	U.C. MISHRA	/ /0
		VS	VS	()
		SANJUKTA PANIGRAHI		//
165	CRLREV/0000052/2020	BASANTA KUMAR GIRI	S.K.BHANJADEO	TIKABALI /81 /2018
		VS	VS	()
		STATE OF ODISHA		//
166	FAO/0000044/2020	CHANCHALA SAHU	DHANANJAYA MUND	/ /
		VS	VS	()
		UNION OF INDIA		//
167	FAO/0000045/2020	JUGESHWAR SAMARATH @ LAXMAN SAMARATH	DHANANJAYA MUND	/ /
		VS	VS	()
		UNION OF INDIA		//
168	FAO/0000046/2020	PRAMILA BEHERA	DHANANJAYA MUND	/ /
		VS	VS	()
		UNION OF INDIA		//
169	FAO/0000047/2020	SITA BASTIA	DHANANJAYA MUND	/ /
		VS	VS	()
		UNION OF INDIA		//
170	FAO/0000048/2020	BISWANATH PARIDA	DHANANJAYA MUND	/ /
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	FAO/000049/2020	UNION OF INDIA DIPTIMAYEE PANDA VS RAILWAYS	DEEPALI MOHAPATRA VS	// // ()
172	FAO/000050/2020	MANIMALA DUTTA VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// ()
173	FAO/000051/2020	PRAMOD KU.DAS VS DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	DILLIP KUMAR MOHAPATRA VS	// ()
174	FAO/000052/2020	KISHORE KUMAR PADHIARY VS DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	DILLIP KUMAR MOHAPATRA VS	// ()
175	FAO/000053/2020	STATE OF ODISHA VS KRUTIBAS SAHOO	SR.S.C/(S AND ME) VS	// ()
176	FAO/000054/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION VS SIBA PRASAD MANGARAJ	REASANTA KUMAR MAHALI VS	// ()
177	FAO/000055/2020	M.C. OF DR. SADANANDA TRIPATHY BIDYAPATI VS STATE OF ODISHA	MANINDR KUMAR SAHOO VS	// ()
178	FAO/000056/2020	MANAGING COMMITTEE OF KARAPADA HIGH SCHOOL VS STATE OF ODISHA	M.S. DAS VS	// ()
179	FAO/000057/2020	MANAGING COMMITTEE PRADIPTA KUMAR SINGH VS STATE OF ODISHA	S.P. SACH VS	// ()
180	JCRLA/000001/2020	ASHOK NAYAK @ BANKU VS STATE OF ODISHA	ADV. VS	PURI SADAR /163 /2013 DISTRICT & SESSIONS JUDGE,PURI(Puri)
181	JCRLA/000002/2020	CHHATU BADAIAK @ BHOLA VS STATE OF ORISSA	ADV. VS	ST/0000541/2013 BISRA /142 /2016 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000142/2016



**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
182	JCRLA/0000003/2020	ELANI HANSDA VS STATE OF ODISHA	ADV. VS	//0 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000064/2017
183	JCRLA/0000004/2020	ETUA MUNDARI @ BADKA VS STATE OF ODISHA	ADV. VS	CHHEND /97 /2016 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000012/2017
184	MACA/0000031/2020	ARATI SAHOO VS SIBA DAS	PRADEEP KUMAR MISHRA VS	// 0 //
185	MACA/0000032/2020	PRATIMA SAHU VS E.SAMBASIVA	PRADEEP KUMAR MISHRA VS	// 0 //
186	MACA/0000033/2020	NEW INDIA ASSURANCE CO. LTD. VS JEMA GAGARAI	PRASANTA KUMAR MISHRA (1) VS	// 0 //
187	MACA/0000034/2020	BIJAYA KU.MAHARANA VS AMULYAKANTA JENA	M/S.K.C.NAYAK VS	// 0 //
188	MACA/0000035/2020	THE ORIENTAL INSURANCE CO. LTD. VS SUREKHA KALO	SOMNATH ROY VS	// 0 //
189	MATA/0000010/2020	PRABEEN KU.GARNAIK VS DOJALISHA SAHOO	AMIT KUMAR NATH VS	// 0 //
190	MATA/0000011/2020	JANAKI BALLAV PANDA VS SANGITA PANDA	DAYANANDA MOHAPATRA VS	// 0 //
191	MATA/0000012/2020	LOKANATH SETHY VS SARASWATI SETHY	BIDYADHAR PRADHAN VS	// 0 //
192	MSA/0000001/2020	SIBA JHANKAR VS KIRTAN PATEL	MANMAYA KUMAR DASH VS	// 0 //
193	RVWPET/0000030/2020	M/S.SHIV METALICKS PVT. LTD.	ADV.	//

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	TRP(C)/0000019/2020	TAPASWINI BISWAL @ KHATUA	JYOTIRMAYA SAHOO	//
		VS	VS	0
		NIRMAL CH.KHATUA		//
195	TRP(C)/0000020/2020	MANASI JENA	SAUMYA RANJAN PRADHAN	//
		VS	VS	0
		HAREKRUSHNA BEHERA		//
196	TRP(C)/0000021/2020	HARAPRIYA DAS	MISS PRAJNA SARITA MOHANTY	//
		VS	VS	0
		GIRIJA SHANKAR DAS		//
197	WA/0000046/2020	ANASWAYA PAGAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
198	WA/0000047/2020	SUBASH BHUE	M/S.S.S.RAO	//
		VS	VS	0
		UNION OF INDIA,MINISTRY OF HOME AFFAIRS		//
199	WA/0000048/2020	BHADRA CHARAN KISHAN	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0002134/2020	THE SECRETARY, BUDEN PRIMARY AGRICULTURE CO-OPERATIVE SOCIETY LTD.	MUSHA GADPARI	//
		VS	VS	0
		MINAKETAN SAHU		//
201	WP(C)/0002135/2020	PRADEEP KUMAR NAYAK	M/S.SACHIDANANDA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0002136/2020	BIKASH CHANDRA BEHERA	M/S.SANJIB MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
203	WP(C)/0002137/2020	DR.RATNARENU BALIARSINGH	M/S. BISIKESAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0002138/2020	DR.RATNARENU BALIARSINGH	BISIKESAN PRADHAN	//
		VS	VS	0

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0002139/2020	STATE OF ODISHA SHEIKH JALLALUDDIN VS	M/S.SOUMYA MISHRA VS	// // 0
206	WP(C)/0002140/2020	STATE OF ODISHA REGISTRAR (JUDICIAL), ORISSA HIGH COURTADV. VS	VS	// // 0
207	WP(C)/0002141/2020	STATE OF ODISHA ANUPAMA SAMAL VS	M/S.SUBASH CHANDRA PUSPALAKA VS	// // 0
208	WP(C)/0002142/2020	THE VICE CHANCELLOR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY BIMBADHAR SETHI VS	M/S. PRASANNA KUMAR MISHRA VS	// // 0
209	WP(C)/0002143/2020	STATE OF ODISHA PHARUK MALLIK VS	M/S.SUBASH CHANDRA PUSPALAKA VS	// // 0
210	WP(C)/0002144/2020	THE STATE OF ODISHA AJIT KUMAR BEHERA VS	M/S.SUBASH CHANDRA PUSPALAKA VS	// // 0
211	WP(C)/0002145/2020	THE STATE OF ODISHA RAMESH MALLICK VS	M/S. SUBASH CHANDRA PUSPALAKA VS	// // 0
212	WP(C)/0002146/2020	THE STATE OF ODISHA KALIKESH NARAYAN SINGH DEO VS	M/S. SASWAT KUMAR ACHARYA VS	// // 0
213	WP(C)/0002147/2020	ASSISTANT COMMISSIONER OF INCOME TAX SRIPATI CHARAN BADAJENA VS	M/S.BANSHIDHAR BAUG VS	// // 0
214	WP(C)/0002148/2020	UNION OF INDIA SANKARSAN MALL VS	M/S.BIRAJAY PRASANNA DAS VS	// // 0
215	WP(C)/0002149/2020	STATE OF ODISHA KADAMBINI ACHARYA VS	M/S.BIRAJA PRASANNA DAS VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
216	WP(C)/0002150/2020	AJIT KUMAR ROUTRAY VS THE STATE OF ODISHA	M/S. ANANGA KUMAR OTTA VS	// 0 //
217	WP(C)/0002151/2020	GADAJAT PARIKRAMA VS STATE OF ODISHA	M/S.A.K.MOHANTY-B VS	// 0 //
218	WP(C)/0002152/2020	SUMANTA BEHERA VS STATE OF ODISHA	M/S.K.N.DAS VS	// 0 //
219	WP(C)/0002153/2020	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	M/S.K.N.DAS VS	// 0 //
220	WP(C)/0002154/2020	PRADEEP KUMAR KAR VS STATE OF ODISHA	M/S.K.N.DAS VS	// 0 //
221	WP(C)/0002155/2020	MANGAL RAM MAJHI VS PRINCIPAL SECRETARY TO GOVERNMENT HEALTH AND FAMILY WELFARE	M/S.K.N.DAS VS	// 0 //
222	WP(C)/0002156/2020	DILIP KUMAR BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
223	WP(C)/0002157/2020	KRODAPATI SARAF VS STATE OF ODISHA	M/S.PRASANTA KUMAR MISHRA VS	// 0 //
224	WP(C)/0002158/2020	NITAI PRIYA MISHRA VS STATE OF ODISHA	M/S.RAMA KRISHNA BISOI VS	// 0 //
225	WP(C)/0002159/2020	P.KRUPA RAO VS STATE OF ODISHA	M/S.PRASANTA KUMAR MISHARA VS	// 0 //
226	WP(C)/0002160/2020	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	M/S.PRASANTA KUMAR MISHRA VS	// 0 //
227	WP(C)/0002161/2020	KALYANI BEHERA	M/S.RAMA KRISHNA BISOI	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0002162/2020	AJAYA KUMAR MALLICK	M/S.PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0002163/2020	BHARATI MOHANTY	M/S.RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0002164/2020	MANJULATA DEI	M/S.RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0002165/2020	JYOSTNABALA SWAIN	RAMAKRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0002166/2020	SABITA ACHARYA	RAMAKRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0002167/2020	PRATIVARANI PANDA	RAMAKRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0002168/2020	RANJANA RAY	RAMAKRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0002169/2020	LAXMI NARAYAN JAIN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0002170/2020	MANORAMA SATAPATHY	RAMAKRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0002171/2020	CHANDRASEKHAR TRIVEDI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0002172/2020	KUSUM DURIA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0002173/2020	STATE OF ODISHA KALYANI SARANGI VS	RAMAKRISHNA BISOI VS	// // 0
240	WP(C)/0002174/2020	STATE OF ODISHA AMIT PARABHOI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
241	WP(C)/0002175/2020	STATE OF ODISHA DEEPAK KU.GOUDA VS	RASHMIKANTA MAHALIK VS	// // 0
242	WP(C)/0002176/2020	BANK OF INDIA TEJRAJ PATEL VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
243	WP(C)/0002177/2020	STATE OF ODISHA LOCHANA BALA DEI VS	RAMAKRISHNA BISOI VS	// // 0
244	WP(C)/0002178/2020	STATE OF ODISHA. BIJAY KUMAR BISOI VS	M/S.PRAFULLA KUMAR MAHAPATRA VS	// // 0
245	WP(C)/0002179/2020	STATE OF ODISHA NARBHERAM VISHRAM AND KHATAU NARBHERAM VS	M/S. NARBHERAM AND CO. VS	// // 0
246	WP(C)/0002180/2020	UNION OF INDIA M/S. NARBHERAM VISHRAM AND KHATAU NARBHERAM AND CO. VS	M/S. NARBHERAM AND CO. VS	// // 0
247	WP(C)/0002181/2020	UNION OF INDIA MANDAKINI SAHU VS	M/S.A.MOHANTA VS	// // 0
248	WP(C)/0002182/2020	STATE OF ODISHA KUNA NAIK VS	M/S.SANJIB SWAIN VS	// // 0
249	WP(C)/0002183/2020	REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL BABAJI BEHERA VS	M/S.NIRANJAN SINGH (1) VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :20/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
250	WP(C)/0002184/2020	DUSHMANTA SAHU VS STATE OF ODISHA	M/S.AJIT KUMAR SAHOO VS	// 0 //
251	WP(C)/0002185/2020	DADHI CHANDRA JOSHI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
252	WP(C)/0002186/2020	NIBEDITA RAY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
253	WP(C)/0002187/2020	BIBHUTI BHUSAN MOHANTA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
254	WP(C)/0002188/2020	PRAKASH KUMAR BEJ VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
255	WP(C)/0002189/2020	PADMALOCHAN MAHANTA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
256	WP(C)/0002190/2020	SUSANTA KUMAR JENA VS UNION OF INDIA	ABHAYA KUMAR PARIDA VS	// 0 //
257	WP(C)/0002191/2020	BASANTA KUMAR DAS VS STATE OF ODISHA	M/S.RASHMI KANTA ACHARYA VS	// 0 //
258	WP(C)/0002192/2020	UMESH KUMAR LENKA VS UNION OF INDIA	ABHAYA KUMAR PARIDA VS	// 0 //
259	WP(C)/0002193/2020	BINOD SINGH VS STATE OF ODISHA	M/S.ANJAN KUMAR BISWAL VS	// 0 //
260	WP(C)/0002194/2020	NIBEDITA RAY VS STATE OF ODISHA	R.K.RAY VS	// 0 //
261	WP(C)/0002195/2020	NATABAR BEHERA	M/S.ANJAN KUMAR BISWAL	//

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
262	WP(C)/0002196/2020	UCO BANK PRANATI DAS	PANCHANAN SAHOO	//
		VS	VS	0
263	WP(C)/0002197/2020	STATE OF ODISHA DHANALAXMI NAYAK	M/S.S.D.DAS	//
		VS	VS	0
264	WP(C)/0002198/2020	STATE OF ODISHA GYANA RANJAN MOHAPATRA	M/S.ADITYA KUMAR MOHAPATRA	//
		VS	VS	0
265	WP(C)/0002199/2020	DEPUTY DIRECTOR OF MINES JAJPUR MIHIR RANJAN SAHOO	PANCHANAN SAHOO	//
		VS	VS	0
266	WP(C)/0002200/2020	STATE OF ODISHA BIJAYA KUMAR SAHOO	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
267	WP(C)/0002201/2020	PRINCIPAL SECRETARY TO GOVT.HIGHER EDUCATION DEPT. SUCHITRA BISWAL	M/S.S.S.JENA	//
		VS	VS	0
268	WP(C)/0002202/2020	BHUBANESWAR MUNICIPAL CORP. T.SURABHI	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
269	WP(C)/0002203/2020	STATE OF ODISHA DR.RAMESH CHANDRA BEHERA	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
270	WP(C)/0002204/2020	STATE GOVERNMENT OF ODISHA ANUPAMA BARIK	M/S.S.S.JENA	//
		VS	VS	0
271	WP(C)/0002205/2020	BHUBANESWAR MUNICIPAL CORP. JAYDEB DASH	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
272	WP(C)/0002206/2020	STATE GOVERNMENT OF ODISHA RAMA CHANDRA NAIK	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0



## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0002207/2020	STATE GOVERNMENT OF ODISHA AJATI BEHERA VS	M/S. S.N.MOHAPATRA-2 VS	// // 0
274	WP(C)/0002208/2020	STATE OF ODISHA MAMATA MALLIK VS	T.R.MEHER VS	// // 0
275	WP(C)/0002209/2020	STATE OF ODISHA GYANA RANJAN MOHAPATRA VS	M/S.ADITYA KUMAR MOHAPATRA VS	// // 0
276	WP(C)/0002210/2020	DEPUTY DIRECTOR OF MINES JAJPUR KUNU SAGARIA VS	AKSHYA KUMAR SAHOO VS	// // 0
277	WP(C)/0002211/2020	STATE OF ODISHA RAJLAXMI RANASINGH VS	SANJIB MOHANTY VS	// // 0
278	WP(C)/0002212/2020	STATE OF ODISHA RAMACHANDRA PANDA VS	SANJIB MOHANTY VS	// // 0
279	WP(C)/0002213/2020	SECY.DEPTT.OF INDUSTRIES ANANDA SWAIN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
280	WP(C)/0002214/2020	STATE OF ODISHA SAGAR PRADHAN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
281	WP(C)/0002215/2020	STATE OF ODISHA BHIKARI PRADHAN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
282	WP(C)/0002216/2020	STATE OF ODISHA RAGHUNATH PARIDA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
283	WP(C)/0002217/2020	STATE OF ODISHA MINAKSHI JENA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :20/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
284	WP(C)/0002218/2020	MURALI PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
285	WP(C)/0002219/2020	SUDHIR KUMAR LENKA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
286	WP(C)/0002220/2020	GADADHAR JAGATI VS STATE OF ODISHA	M/S.SUKANTA MISHRA VS	// 0 //
287	WP(C)/0002221/2020	BASANTA KUMAR PANI VS STATE OF ODISHA	M/S.HIMANSU SEKHAR MOHANTY VS	// 0 //
288	WP(C)/0002222/2020	PRAKASH CHANDRA PANIGRAHI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
289	WP(C)/0002223/2020	DHURBA CHARAN SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
290	WP(C)/0002224/2020	MADHUSUDAN MOHARANA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
291	WP(C)/0002225/2020	PRAKASH CHANDRA PANIGRAHI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
292	WP(C)/0002226/2020	PRAFULLA CHANDRA SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
293	WP(C)/0002227/2020	GOPABANDHU BHUYAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
294	WP(C)/0002228/2020	NARAYAN BHUYAN VS MEMBER, BOARD OF REVENUE ODISHA	CHIRANJAYA MOHANTY VS	// 0 //
295	WP(C)/0002229/2020	AJIT KUMAR SWAIN	K.K.SWAIN	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0002230/2020	PRAKASH CHANDRA PANIGRAHI	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0002231/2020	BIBHUTI BHUSAN PATNAIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0002232/2020	GOURAHARI JENA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0002233/2020	RATANI NAIK	M/S.BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0002234/2020	MADHUSUDAN RANSINGH	M/S.PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0002235/2020	PABITRA MOHAN SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0002236/2020	GURA TUDU	M/S.BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0002237/2020	SASHIKANTA BEHERA	M/S.PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0002238/2020	RAMESH CHANDRA PATANGA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0002239/2020	JITENDRA KUMAR PATRA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0002240/2020	UPENDRA KARAN	K.K.SWAIN	//
		VS	VS	0

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0002241/2020	STATE OF ODISHA SUSIL KUMAR TANDI VS	M/S.PRASANTA KUMAR MISHRA VS	// // 0
308	WP(C)/0002242/2020	STATE OF ODISHA GANGADHAR DAS VS	K.K.SWAIN VS	// // 0
309	WP(C)/0002243/2020	STATE OF ODISHA INSTITUTE OF TECHNICAL TRANING, SUNDARGARH VS	M/S.PRAFULLA KUMAR RATH VS	// // 0
310	WP(C)/0002244/2020	ADDL.DM, SUNDARGARH DR.SWAPAN KUMAR KARAK VS	M/S.PRAFULLA KUMAR RATH VS	// // 0
311	WP(C)/0002245/2020	NATIONAL INSTITUTE OF TECHNOLOGY (NIT), ROURKELA RAJESH TOPPO VS	M/S.PRASANTA KUMAR MISHRA VS	// // 0
312	WP(C)/0002246/2020	STATE OF ODISHA ASWINI KUMAR DHAR VS	M/S.PRASANTA KUMAR MISHRA VS	// // 0
313	WP(C)/0002247/2020	STATE OF ODISHA GYANA RANJAN MOHAPATRA VS	M/S.ADITYA KUMAR MOHAPATRA VS	// // 0
314	WP(C)/0002248/2020	DEPUTY DIRECTOR OF MINES, JAJPUR KRUSHNA CHANDRA PARIDA VS	M/S.BIJAYA KUMAR PARIDA-2 VS	// // 0
315	WP(C)/0002249/2020	THE SECRETARY NAYAGARH DISTRICT CENTRAL COOPERATIVE BANK LTD. SUBHALAXMI DAS VS	M/S.S.K.OJHA VS	// // 0
316	WP(C)/0002250/2020	STATE OF ODISHA RAGHUNATH NAIK VS	M/S. PRASANTA KUMAR MAHALI VS	// // 0
317	WP(C)/0002251/2020	STATE OF ODISHA GYANENDRA NARAYAN BRAHMACHARI VS	M/S.DINESH KUMAR MOHANTY VS	// // 0
		SHREE JAGANNATH TEMPLE MANAGING COMMITTEE		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0002252/2020	MANJULATA BEHERA @ MANJULATA BEHERA VS STATE OF ODISHA	M/S.BIKASH JENA VS	// 0 //
319	WP(C)/0002253/2020	GYANENDRA NARAYAN BRAHMACHARI VS SHREE JAGANNATH TEMPLE MANAGING COMMITTEE	M/S.DINESH KUMAR MOHANTY VS	// 0 //
320	WP(C)/0002254/2020	KABIRAJ SAHU VS D.G.OF EMPLOYMENT AND TRAINING	M/S.NIRANJAN LENKA VS	// 0 //
321	WP(C)/0002255/2020	CHILIKA DWIPAANCHALA PESADAR MASCH VS STATE OF ODISHA	M/S.BINAY KUMAR SAHNGHA VS	// 0 //
322	WP(C)/0002256/2020	SRIBANTA KUMAR NAYAK VS D.G.OF EMPLOYMENT AND TRAINING	M/S.NIRANJAN LENKA VS	// 0 //
323	WP(C)/0002257/2020	SONEPUR COLLEGE OF PHARMACY, SONEPUR VS STATE OF ORISSA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
324	WP(C)/0002258/2020	SATYAPRAJNA THANAPATI VS D.G.OF EMPLOYMENT AND TRAINING	M/S.NIRANJAN LENKA VS	// 0 //
325	WP(C)/0002259/2020	RANJIT KUMAR BEHERA VS STATE OF ODISHA	M/S.ALOK KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0002260/2020	SACHIT KUMAR ACHARYA VS D.G.OF EMPLOYMENT AND TRAINING	M/S.NIRANJAN LENKA VS	// 0 //
327	WP(C)/0002261/2020	SESHADEV NANDA VS D.G.OF EMPLOYMENT AND TRAINING	M/S.NIRANJAN LENKA VS	// 0 //
328	WP(C)/0002262/2020	KHAGENDRA SIALA VS D.G.OF EMPLOYMENT AND TRAINING	M/S.NIRANJAN LENKA VS	// 0 //
329	WP(C)/0002263/2020	MANOJ KUMAR PARIDA	DAYANANDA MOHAPATRA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		BALASORE-BHADRAK CENTRAL CO.OPE.BANK LTD.		//
330	WP(C)/0002264/2020	MANMOHAN SAHU	M/S.BHABANI PRASAD SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0002265/2020	SAMBALPUR DISTRICT CO-OPE.SENTRAL BANK LTD.	M/S.LAKSHMI DHAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0002266/2020	SARALA DIGAL	M/S.BIJAYA KUMAR PARIDA-2	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0002267/2020	BIKASH KUMAR DHAL	BIJAYA KUMAR BEHERA-1	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0002268/2020	BIJON KUMAR BEHERA	M/S.BIKASH JENA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0002269/2020	DWARIKA NARAYAN MISHRA	M/S.SATYABRATA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0002270/2020	DILLIP KUMAR BEHERA	M/S. SATYA NARAYAN MISHRA-4	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0002271/2020	ASHOK KUMAR JENA	SUDARSHAN NANDA	//
		VS	VS	0
		HPCL		//
338	WP(C)/0002272/2020	M/S.VIPUL LIMITED PGL, CITY MART	M/S. S.MOHAPATRA-1	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0002273/2020	M/S.VIPUL LIMITED, PGL CITY MART	M/S.S.MOHAPATRA-1	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0002274/2020	M/S.VIPUL LIMITED PGL CITY MART	M/S.S.MOHAPATRA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
341	WP(C)/0002275/2020	STATE OF ODISHA GYANA RANJAN MOHAPATRA VS	M/S.ADITYA KUMAR MOHAPATRA VS	// // 0
342	WP(C)/0002276/2020	DY.DIRECTOR OF MINES,JAJPUR ROAD PRAMOD KUMAR DASH VS	NIRANJAN PANDA VS	// // 0
343	WP(C)/0002277/2020	M.D.CESU,BBSR ARABINDA SAHANI VS	M/S.BIRAJA PRASANNA SATAPATHY VS	// // 0
344	WP(C)/0002278/2020	STATE OF ODISHA TAPAS KUMAR MISHRA VS	M/S.SUKANTA KUMAR DALAI VS	// // 0
345	WP(C)/0002279/2020	DEPUTY GENERAL MANAGER BABULI PRADHAN@DURYODHAN PRADHANBIRAJA PRASANNA SATAPATHY VS	VS	// // 0
346	WP(C)/0002280/2020	STATE OF ODISHA SURENDRA ROUT VS	M/S.JIBANANANDA MOHANTY VS	// // 0
347	WP(C)/0002281/2020	COLLECTOR CUM DISTRICT MAGISTRATE SRIDHAR MAHALIK VS	AGASTI KANUNGO VS	// // 0
348	WP(C)/0002282/2020	STATE OF ODISHA RAMESH CHANDRA SAHU VS	M/S.PRASANTA KUMAR NANDA VS	// // 0
349	WP(C)/0002283/2020	STATE OF ODISHA SUNITA AGARWAL VS	SIDDHARTHA SAMAL VS	// // 0
350	WP(C)/0002284/2020	DIRECTOR, INDUSTRIES-CUM-CHAIRMAN,MSE FC,CUTTACK SARAT KUMAR MOHAPATRA VS	M/S.MANMAYA KUMAR DASH VS	// // 0
351	WP(C)/0002285/2020	STATE OF ODISHA SANJAYA KUMAR MALLIK VS	DR.J.K.LENKA VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
352	WP(C)/0002286/2020	TUSAR RANJAN SWAIN VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //
353	WP(C)/0002287/2020	RAMESH KUMAR MOHANTY VS STATE OF ODISHA	M/S.GOURI MOHAN RATH VS	// 0 //
354	WP(C)/0002288/2020	SK.AEITUL HAQUE VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
355	WP(C)/0002289/2020	KARTIKESWAR JENA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
356	WP(C)/0002290/2020	MAA LAXMI SELF HELP GROUP VS STATE OF ODISHA	M/S.JAJATI KISHORE MOHANTY VS	// 0 //
357	WP(C)/0002291/2020	SURATH CHANDRA MALLICK VS STATE OF ODISHA	M/S.BIGHNARAJ RATH VS	// 0 //
358	WP(C)/0002292/2020	THE MANAGEMENT OF M/S.SAIL,ROURKELA VS THE PRESIDING OFFICER,CGIT CUM L.C,BBSR	M/S.DURGA PRASAD NANDA VS	// 0 //
359	WP(C)/0002293/2020	MAA JAGATJANANI INFRASTRUCTURE PVT.LIMITS VS EXECUTIVE OFFICER, JEYPORE MUNICIPALITY	M/S.PRAVAKAR BEHERA VS	// 0 //
360	WP(C)/0002294/2020	DR.GIRISH KUMAR PATI VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	// 0 //
361	WP(C)/0002295/2020	ABDUL JALIL KHAN VS THE COMMISSIONER LAND RECORDS AND SETTLEMENT	M/S.S.K.NAYAK VS	// 0 //
362	WP(C)/0002296/2020	RAMESH CHANDRA CHOUDHURY VS STATE OF ODISHA	M/S.BIRAJA PRASANNA SATAPATHY VS	// 0 //
363	WP(C)/0002297/2020	ABDUL JALIL KHAN	M/S.S.K.NAYAK	//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
364	WP(C)/0002298/2020	THE COMMISSIONER LAND RECORDS AND SETTLEMENT BHASKAR CHANDRA SETHY	M/S.N.C.ROUT	//
		VS	VS	0
365	WP(C)/0002299/2020	STATE OF ODISHA DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY	M/S.R.K.SANGANERIA	//
		VS	VS	0
366	WP(C)/0002300/2020	STATE OF ODISHA ABDUL JALIL KHAN	M/S. S.K.NAYAK	//
		VS	VS	0
367	WP(C)/0002301/2020	THE COMMISSIONER LAND RECORDS AND SETTLEMENT DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY	M/S.R.K.SANGANERIA	//
		VS	VS	0
368	WP(C)/0002302/2020	STATE OF ODISHA SMITARANI SAHOO	M/S.TUSAR KUMAR MISHRA	//
		VS	VS	0
369	WP(C)/0002303/2020	A.O.SYNDICATE BANK,BHADRAK GURU CHARAN PARIDA	M/S.ARJUN CHARAN BEHERA	//
		VS	VS	0
370	WP(C)/0002304/2020	THE STATE OF ODISHA DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY	M/S.R.K.SANGANERIA	//
		VS	VS	0
371	WP(C)/0002305/2020	STATE OF ODISHA MAHENDRA RANA	M/S.B.K.NAYAK	//
		VS	VS	0
372	WP(C)/0002306/2020	STATE OF ODISHA DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY	M/S.R.K.SANGANERIA	//
		VS	VS	0
373	WP(C)/0002307/2020	STATE OF ODISHA RAJKISHORE PRADHAN	U.C.MISHRA	//
		VS	VS	0
374	WP(C)/0002308/2020	STATE OF ODISHA DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY	M/S.R.K.SANGANERIA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
375	WP(C)/0002309/2020	STATE OF ODISHA PRATAP SABAR VS	M/S. B.K.NAYAK VS	// // 0
376	WP(C)/0002310/2020	STATE OF ODISHA BABULAL TANTY VS	M/S.KAMAL KUMAR SAMAL VS	// // 0
377	WP(C)/0002311/2020	THE COLLECTOR-CUM-DM, SUNDARGARH RAMAWATI PRASAD VS	KSHIROD K.ROUT VS	// // 0
378	WP(C)/0002312/2020	STATE OF ODISHA BAJRANG AGRAWAL VS	M/S.KANANBALA ROY CHOUDHURY VS	// // 0
379	WP(C)/0002313/2020	THE EXE.ENGINEER,RURAL WORKS DIV. BAJRANG AGRAWAL VS	M/S.KANANBALA ROY CHOUDHURY VS	// // 0
380	WP(C)/0002314/2020	THE EXE.ENGINEER,RURAL WORKS DIV. BINDU MISHRA VS	M/S.PRAVAKAR BEHERA VS	// // 0
381	WP(C)/0002315/2020	RTO-CUM-REGISTERING AUTHORITY,BBSR SOUMYA DIXIT VS	M/S.ABHAS MOHANTY VS	// // 0
382	WP(C)/0002316/2020	SECY.CBSE,NEW DELHI TIRTHABASI PRADHAN VS	BISWAJIT PARIDA VS	// // 0
383	WP(C)/0002317/2020	STATE OF ODISHA PRASANTA KUMAR PALAI VS	MANOJ KUMAR MOHANTY VS	// // 0
384	WP(C)/0002318/2020	STATE OF ODISHA MAA TARINI WOMEN SELF HELP GROUP VS	M/S.S.P.DAS VS	// // 0
385	WP(C)/0002319/2020	STATE OF ORISSA M/S SHUTTER SECURITY PVT.LTD. VS	M/S.BISWA PRAKASH DHAL VS	// // 0
		THE CHIEF EXECUTIVE OFFICER, KEONJHAR		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
386	WP(C)/0002320/2020	NIHAR RANJAN RANA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// 0 //
387	WP(C)/0002321/2020	DHRUBA CHARAN NAYAK VS STATE OF ODISHA	DILLIP KUMAR ACHARYA VS	// 0 //
388	WP(C)/0002322/2020	GOLAP MANJARI MOHANTY VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// 0 //
389	WP(C)/0002323/2020	RAJESH KUMAR NAYAK VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// 0 //
390	WPCRL/0000010/2020	NITYANANDA SWAIN VS THE STATE OF ODISHA	M/S.B.K.ROUTRAY VS	/ /0 0 //
391	ABLAPL/0000863/2020	KAMALINI BISWAL VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH SADAR /154 /2019 0 //
392	ABLAPL/0000864/2020	ANAM NAIK VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRA VS	/ /0 0 //
393	ABLAPL/0000865/2020	BABULU BEHERA @ NARAYAN BEHERA VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR TOWN /7 /2020 0 //
394	ABLAPL/0000866/2020	LABA BADASETH VS STATE OF ODISHA	B.K.NAYAK VS	TUMUDIBANDHA /96 /2019 0 //
395	ABLAPL/0000867/2020	PRASANTA MALLICK VS STATE OF ODISHA	B.K.NAYAK VS	TUMUDIBANDHA /95 /2019 0 //
396	ABLAPL/0000868/2020	SATYABADI PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	JANKIA P.S. /6 /2020 0 //
397	ABLAPL/0000869/2020	BIKRAM JENA	B.P.CHHUALSINGH	DELANGA /57 /2017

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0000870/2020	JAYAKRUSHNA DAS	P.R.CHHATOI	LINGARAJ P.S. /267 /2019
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0000871/2020	JOHN @ ASHIRBAD BHARATI	MAHES DAS	CAPITAL P.S. /11 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0000872/2020	D.DHARITRI PATRA	JYOTIRMAYA SAHOO	CHATRAPUR /321 /2019
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0000873/2020	JAIRAM BEHERA	ARIJEET MISHRA	JAJPUR TOWN /11 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0000874/2020	RAJU @ RAJESH KHORA	MANORANJAN PADHY	BORIGUMMA /77 /2018
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0000875/2020	HAINA @ LOKANATH SAHANI	PRADEEP KUMAR PARIDA	TANGI /208 /2019
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0000876/2020	CHANDRA KUMAR DAS	UNMESH CHANDRA JENA	BHADRAK TOWN /88 /2017
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0000877/2020	SK.NASIM	P.R.SINGH	DHENKANAL SADAR /22 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0000878/2020	SUNIL SINGH KRISHNA @ SUNIL KUMAR KISHOR SINGH		RUGUDI /3 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0000879/2020	DANDAPANI PATRA	MAHES DAS	DABUGAM /1 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0000880/2020	ANJANA BEHERA @ DIGAL	MAHES DAS	CAPITAL P.S. /427 /2019
		VS	VS	()

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0000881/2020	STATE OF ODISHA ANIL KUMAR SAHOO VS	ASHOK KUMAR DAS VS	// TITILAGARH /192 /2018 ()
410	ABLAPL/0000882/2020	STATE OF ODISHA DINA BARIK @ DAS KETAN @ DASKEN BARIK	KMLAN SHAKTI PAUL VS	// HANDAPA /221 /2019 ()
411	ABLAPL/0000883/2020	STATE OF ODISHA BIJAY KUMAR SAHOO VS	SAROJ KUMAR DASH VS	// NIRAKARPUR /116 /2014 ()
412	ABLAPL/0000884/2020	STATE OF ODISHA NILIMA SUBHADARSHINI VS	SAROJ KU DASH VS	// CUTTACK VIGILANCE /2 /2009 ()
413	ABLAPL/0000885/2020	STATE OF ODISHA(VIG.) ROSAN TETE VS	S.P.DASH VS	// BIRMITRAPUR /1 /2020 ()
414	ABLAPL/0000886/2020	STATE OF ODISHA SAWAN YADAV VS	SOUMYA RANJAN DAS VS	// PLANTSITE /1 /2020 ()
415	ABLAPL/0000887/2020	STATE OF ODISHA PITABASH PALATASINGH VS	B.K.NAYAK VS	// DELANGA /250 /2019 ()
416	ABLAPL/0000888/2020	STATE OF ODISHA PRAMILA KHUNTIA VS	UNMESH CHANDRA JENA VS	// BHADRAK RURAL /27 /2020 ()
417	ABLAPL/0000889/2020	STATE OF ODISHA BHIMASEN JENA VS	ASHUTOSH PATTANAİK VS	// AIR FIELD P.S. /4 /2020 ()
418	ABLAPL/0000890/2020	STATE OF ODISHA PARTHA SARATHI SAHOO VS	S.ROUT VS	// JAGATSINGPUR /392 /2019 ()
419	ABLAPL/0000891/2020	STATE OF ODISHA DUSAMANTA KUMAR BEHERA @ DUSMANTA KUMAR BEHERA VS	SUMANT KUMAR BEHERA VS	// SUKINDA /319 /2019 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0000892/2020	BIKRAM KUMAR SAMANTRAY VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	SATYABADI /11 /2020 () //
421	ABLAPL/0000893/2020	BENUDHARA NAIK @ BANU NAIK VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	DHARAKOT PS /11 /2020 () //
422	ABLAPL/0000894/2020	SOUMYA RANJAN MALLICK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /226 /2019 () //
423	ABLAPL/0000895/2020	MALATI BAGH VS STATE OF ODISHA	S.K.JOSHI VS	BISSAMCUTTACK /70 /2019 () //
424	ABLAPL/0000896/2020	SUBRAT BISWAL @ SUBRAT KUMAR BISWALDEBASIS BISWAL VS STATE OF ODISHA	SUBRAT KUMAR BISWALDEBASIS BISWAL VS	RAJKANIKA /317 /2019 () //
425	ABLAPL/0000897/2020	SAROJ KU. SETHI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	NALCO /176 /2019 () //
426	ABLAPL/0000898/2020	DURYODHAN MUDULI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	NALCO /174 /2019 () //
427	ABLAPL/0000899/2020	BIMAL MAHAPATRA VS STATE OF ODISHA	MANAS CHAND VS	NARLA /6 /2020 () //
428	ABLAPL/0000900/2020	PARSURAM CHAHATARAY @ PURUSHOTAM MANAS CHAND VS STATE OF ODISHA	MANAS CHAND VS	JANKIA P.S. /59 /2017 () //
429	ABLAPL/0000901/2020	DEEPAK GADABAD VS STATE OF ODISHA	MANAS CHAND VS	BEGUNIA P.S. /92 /2019 () //
430	ABLAPL/0000902/2020	SANTI DEI @ NAYAK VS STATE OF ODISHA	MANAS CHAND VS	BANAPUR P.S. /193 /2019 () //
431	ABLAPL/0000903/2020	DEBIKA MARANDI	ASHOK KUMAR SARANGI	MOTANGA /107 /2019

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0000904/2020	MAMATA DEVI @ MAMATA JAT	SAMBEET PATTANAYAK	SAMBALPUR TOWN /32 /2019
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0000905/2020	DEEPAK SETHY	ASHIS KUMAR DAS	MARSHAGHAI /278 /2018
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0000906/2020	PARAMESHWAR PANDA	NEELAKANTHA PANDA	JEYPORE MAHILA /2 /2020
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0000907/2020	SWADHINA @ PAPUNI MALLIK	SAROJ RANJAN SUBUDHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0000908/2020	PRADEEP @ PRADIP KUMAR NAYAK	ROHIT MAHATO	CHOUDWAR /29 /2020
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0000909/2020	HEMA @ CHHAYA BAG	PRASHANTA KUMAR NAYAK	MURIBAHAL /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0000910/2020	BHALU @ NAJBUN BIWI	BINAYAK PR.MOHANTY	SATYABADI /18 /2020
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0000911/2020	SARBESWARI PANDA	SATYA NARAYAN MISHRA-4	Dhamara Police Station /2 /2020
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0000912/2020	DEEPAK JENA	SUDARSAN BEHERA	SEMILLIGUDA /100 /2019
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0000913/2020	TAPAN PATNAIK @ BHAGABAN PATTNAYAK	K.SAHOO	DHANUPALI /20 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0000914/2020	MD. WAJID	BIJAYA KUMAR RAGADA	SAMBALPUR VIGILANCE /68 /2019
		VS	VS	()

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0000915/2020	STATE OF ODISHA(VIG.) SUNITA KAR VS	JYOTIRMAYA SAHOO VS	// MARINE PS AT ARJIPALLI /1 /2020 ()
444	ABLAPL/0000916/2020	STATE OF ODISHA BADRINARAYAN NAYAK VS	S.K.MOHANTY VS	// BHANJANAGAR /118 /2019 ()
445	ABLAPL/0000917/2020	STATE OF ODISHA P.SRIRAMULU DORA VS	S.K.MOHANTY VS	// KODALA /338 /2019 ()
446	ABLAPL/0000918/2020	STATE OF ODISHA P.DANDASI DORA VS	S.K.MOHANTY VS	// KODALA /338 /2019 ()
447	ABLAPL/0000919/2020	STATE OF ODISHA KHAGESWAR SINGH @ BABLU SINGH VS	ARUN KUMAR MISHRA VS	// BRAHMANITARANG /316 /2019 ()
448	ABLAPL/0000920/2020	STATE OF ODISHA SANTOSH KUMAR MALLICK VS	ANUGRAHA NARAYAN SAMANTARAY VS	// TIRTOL /4 /2020 ()
449	ABLAPL/0000921/2020	STATE OF ODISHA MD. WAJID VS	BIJAYA KUMAR RAGADA VS	// SAMBALPUR VIGILANCE /69 /2019 ()
450	ABLAPL/0000922/2020	STATE OF ODISHA(VIG.) MITHUNU ADHIKARI @ MITHUN ADHIKARI @ BEHERA VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /390 /2019 ()
451	ABLAPL/0000923/2020	STATE OF ODISHA RAJ KISHORE BEHERA VS	B.R.TRIPATHY VS	// PARLAKHEMUNDI /204 /2019 ()
452	ABLAPL/0000924/2020	STATE OF ODISHA PUSPITA SAHOO VS	SOMJEET DAS VS	// BIDANASI /215 /2019 ()
453	ABLAPL/0000925/2020	STATE OF ODISHA BYASADEV BHOI @ BYASADEV SAHU VS STATE OF ODISHA	ANUPAM DASH VS	// RAMPUR (SONEPUR) /4 /2020 () //



**ORISSA HIGH COURT****FILING REPORT AS ON :20/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
454	ABLAPL/0000926/2020	AKASH KUMAR NAMDEO VS STATE OF ODISHA	AJIT KUMAR ROUT VS	RENGALI /4 /2020 () //
455	ABLAPL/0000927/2020	MD.WAJID VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS	SAMBALPUR VIGILANCE /70 /2019 () //
456	ABLAPL/0000928/2020	TAPENDU SARKAR VS STATE OF ODISHA	ASIT KU JENA VS	KALIMELA /199 /2019 () //
457	ABLAPL/0000929/2020	TARAPAD SARKAR VS STATE OF ODISHA	ASIT KU JENA VS	KALIMELA /199 /2019 () //
458	ABLAPL/0000930/2020	NIKHIL KUMAR PODDAR VS STATE OF ODISHA	P.K.MOHANTY VS	MANGALA BAG /329 /2019 () //
459	ABLAPL/0000931/2020	RAJU @ RAJENDRA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /6 /2020 () //
460	ABLAPL/0000932/2020	PANCHANAN SUTAR @ KHAJU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SIMULIA /5 /2020 () //
461	ABLAPL/0000933/2020	KSHIRODINI PRADHAN VS STATE OF ODISHA	A.K.SAHOO VS	REAMAL /4 /2020 () //
462	ABLAPL/0000934/2020	PUPUNA @ BISHNU NARAYAN MALL SAMANTRA VS STATE OF ODISHA	M.D. RIAZ VS	JANKIA P.S. /165 /2019 () //
463	ABLAPL/0000935/2020	BIJAY PATASANI VS STATE OF ODISHA	MANOJ KU PANDA VS	KHURDA SADAR /122 /2019 () //
464	ABLAPL/0000936/2020	SAPAN NAYAK VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	BARANGA /6 /2020 () //
465	ABLAPL/0000937/2020	MUNA SINGH @ PRATAP SINGH	M.K.PANDA	KANDARPUR /3 /2020

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0000938/2020	SURYAKANTA SWAIN @ SURYA NARAYAN SAMANTA	DEBPAK KUMAR DAS	KONARK /1 /2020
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0000939/2020	CHARANJEET SINGH BHAGAL @ CHARANJEEB SINGH	BISWAJIT NAYAK	BIRMITRAPUR /157 /2019
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0000940/2020	SUKANTA JENA	KALPATARU MISHRA	KISSANNAGAR PS /176 /2019
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0000941/2020	GOPAL CHARAN SINGH SAMANTA	SATYABADI MANTRY	/10 /2020
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0000942/2020	RAKESH KHATEI	S.K.MOHANTY	KODALA /149 /2019
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0000943/2020	SANTOSH NAIK	SURYAKANTA DASH	KEGAON /178 /2019
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0000944/2020	ANJAN RAUTIA	J.MENDALI	ATTABIRA /6 /2020
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0000945/2020	CHITTARANJAN MISHRA	RAJIB LOCHAN PATTNAIK	RAIBANIA /86 /2019
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0000946/2020	GAJARAJ MEHER	SITI KANT MISHRA	KHARIAR /201 /2010
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0000947/2020	LULU @ UTKAL KESHARI KHUNTIA	GOUTAM CHARAN ROUT	CHANDRASEKHARPUR /452 /2019
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0000948/2020	R.SAHADEV REDDY	CHINMAY MOHANTY	SEA BEACH /6 /2020
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
477	ABLAPL/0000949/2020	STATE OF ODISHA BHIKSHYAKARI DASH @ BHIKHYAKARI DASH	SURYAKANTA DWIBEDI	// NAYAGARH SADAR /6 /2020
		VS	VS	()
478	ABLAPL/0000950/2020	STATE OF ODISHA AMAR JENA	DIBYAJYOTI SAHOO	// BALASORE TOWN /320 /2019
		VS	VS	()
479	ABLAPL/0000951/2020	STATE OF ODISHA AKBAR KHAN	S.K.MOHANTY	// KABISURYANAGAR (KODALA) /7 /2020
		VS	VS	()
480	ABLAPL/0000952/2020	STATE OF ODISHA UDHABA JENA @ KAILASH CHANDRA JENA	AMULYA RATNA PANDA	// KHAIRA /284 /2019
		VS	VS	()
481	ABLAPL/0000953/2020	STATE OF ODISHA ALEKHA PATRA	AMLAN SHAKTI PAUL	// SAHID NAGAR P.S. /638 /2019
		VS	VS	()
482	ABLAPL/0000954/2020	STATE OF ODISHA GANESHA @ GANESWAR SETHI	APARESH BHOI	// AUL /5 /2020
		VS	VS	()
483	ABLAPL/0000955/2020	STATE OF ODISHA RATAN KUMAR PATRA @ RATAN PATRA	SURYAKANTA DWIBEDI	// / /0
		VS	VS	()
484	ABLAPL/0000956/2020	STATE OF ODISHA SHIBA PRASAD KAR	RAMAKANTA PANDA	// BALIAPAL /305 /2019
		VS	VS	()
485	ABLAPL/0000957/2020	STATE OF ODISHA GANGADHAR KAR	RAMAKANTA PANDA	// BALIAPAL /305 /2019
		VS	VS	()
486	ABLAPL/0000958/2020	STATE OF ODISHA GOURANGA BEHERA @ GOURANGA DAS	RAJIB LOCHAN PATTNAIK	// KAMARDA /106 /2019
		VS	VS	()
487	ABLAPL/0000959/2020	STATE OF ODISHA GYANARANJAN BEHERA	SASMITA NANDA	// HANDAPA /8 /2020
		VS	VS	()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
488	ABLAPL/0000960/2020	SAGAR RAY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /9 /2020 () //
489	ABLAPL/0000961/2020	UNEI @ UMAKANTA KAHALSINGH VS STATE OF ODISHA	P.K. RATH 1 VS	JANKIA P.S. /12 /2020 () //
490	ABLAPL/0000962/2020	MANUA MOHANTY @ MANOJ KUMAR MOHANTY VS STATE OF ODISHA	ANIL SHAKTI PAUL VS	NIRAKARPUR /109 /2019 () //
491	ABLAPL/0000963/2020	DEEPAK MAHATO @ JALHA VS UNION OF INDIA	SOUMYA RANJAN DAS VS	/ /0 () //
492	ABLAPL/0000964/2020	DILLIP KUMAR NAYAK VS STATE OF ODISHA	SUJATA JENA VS	BALLIGUDA /6 /2020 () //
493	ABLAPL/0000965/2020	SURENDRA SAHU VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	SATYABADI /165 /2019 () //
494	ABLAPL/0000966/2020	AKHILA DALEI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /2 /2020 () //
495	ABLAPL/0000967/2020	SUDAM @ BHOJARAJ SAHU VS STATE OF ODISHA	A.PATNAIK VS	KHAPRAKHOL /258 /2019 () //
496	ABLAPL/0000968/2020	MOHAN KUMAR SINGH VS STATE OF ODISHA	AJIT KUMAR ROUT VS	RENGALI /3 /2020 () //
497	ABLAPL/0000969/2020	KUNA @ KUNU @ PURNA CH. NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	KANTABANIA PS /87 /2018 () //
498	ABLAPL/0000970/2020	NARENDRA MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /257 /2019 () //
499	ABLAPL/0000971/2020	KRUSHNA CHANDRA MALLIK	SURYAKANTA DWIBEDI	FATEGARH /2 /2020

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0000972/2020	MD.WAJID	BIJAYA KUMAR RAGADA	SAMBALPUR VIGILANCE /73 /2019
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
501	ABLAPL/0000973/2020	JAYANTI KAMILA	PANCHANAN PANIGRAHI	JALESWAR /15 /2020
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0000974/2020	ASHOK CHANDRA PATTANAYAK	S.K.MOHANTY	KABISURYANAGAR (KODALA) /7 /2020
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0000975/2020	KUNA MAHANTA	POANCHANAN PANIGRAHI	KANKADAHAD /100 /2019
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0000976/2020	JAYAKRUSHNA MARTHA	PARTHA SARATHI DAS	JANKIA P.S. /6 /2020
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0000977/2020	BIJAYA KUMAR PANDA	SURESH KUMAR PANDA	BONTH /177 /2019
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0000978/2020	HARI KHEMUNDU	PITAMBAR ACHARYA	MACHHKUND /78 /2019
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0000979/2020	BASUDEB MANGARAJ	PARTHA SARATHI DAS	JANKIA P.S. /12 /2020
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0000980/2020	CHANDRA KUMAR DAS	UNMESH CHANDRA JENA	BHADRAK TOWN /94 /2017
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0000981/2020	BAPI @ BRUNDABAN PATASANI	MANOJ KU. PANDA	KHURDA SADAR /122 /2019
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0000982/2020	JITU @ JITENDRA PRADHAN	BIBHUTI BHUSAN BEHERA	KANDHEIGOLE /5 /2020
		VS	VS	()

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0000983/2020	STATE OF ODISHA BUDHIA @ PRADIPTA KUMAR JENA @ PRADIPANTA VS	R. EN TANAIAK VS	// BOLAGARH P.S. /82 /2019 ()
512	ABLAPL/0000984/2020	STATE OF ODISHA RANJAN KUMAR POTHAL VS	SUBRATA PANDA VS	// GONDIA /9 /2020 ()
513	ABLAPL/0000985/2020	STATE OF ODISHA RAMESH CHANDRA PADHI VS	SURYAKANTA DWIBEDI VS	// / /0 ()
514	ABLAPL/0000986/2020	STATE OF ODISHA SATYABRATA PATTANAIAK VS	SURYAKANTA DWIBEDI VS	// JANKIA P.S. /3 /2020 ()
515	ABLAPL/0000987/2020	STATE OF ODISHA GAURANGA SAHOO VS	T.K.J. SAMANTA VS	// KANKADAHAD /62 /2019 ()
516	ABLAPL/0000988/2020	STATE OF ODISHA BHABESH KUMAR SAHU @ BHABESH SAHU VS	SURYAKANTA DWIBEDI VS	// BAISINGA /281 /2019 ()
517	ABLAPL/0000989/2020	STATE OF ODISHA ZARA ALLI @ AZHAR ALLI VS	SAMVIT MOHANTY VS	// TIRTOL /247 /2019 ()
518	ABLAPL/0000990/2020	STATE OF ODISHA BASANTI MAHALIK @ MAHALINGA VS	JULU KHANSAMA VS	// KANTAMAL /140 /2019 ()
519	ABLAPL/0000991/2020	STATE OF ODISHA VICKY ANTHONY VS	RABINDRA NATH PRUSTY VS	// RAGHUNATHPALI /323 /2019 ()
520	ABLAPL/0000992/2020	STATE OF ODISHA PRASANTA KUMAR SWAIN VS	SARAT KUMAR JENA VS	// KODALA /8 /2020 ()
521	ABLAPL/0000993/2020	STATE OF ODISHA PRATAP @ RAMAKANTA NAYAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	// RAMBHA (KHALLIKOTE) /9 /2020 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
522	ABLAPL/0000994/2020	DHARMENDRA MOHANTA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	RAIRANGPUR TOWN /4 /2020 () //
523	ABLAPL/0000995/2020	BYASADEV BHOI @ BYASADEV SAHU VS STATE OF ODISHA	ANUPAM DASH VS	RAMPUR (SONEPUR) /3 /2020 () //
524	ABLAPL/0000996/2020	DR.SATYA RANJAN SAMAL VS STATE OF ODISHA	S.K.BHANJADEO VS	CHAULIAGANJA /488 /2019 () //
525	ABLAPL/0000997/2020	PRAVAKAR DAS @ PRABHAKAR DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /1 /2020 () //
526	ABLAPL/0000998/2020	RABI MUDULI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KHANDAPARA /71 /2016 () //
527	ABLAPL/0000999/2020	BAPI @ GURUDUTTA SINGH BEHERA VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	MALGODOWN /106 /2019 () //
528	ABLAPL/0001000/2020	SANJAYA KUMAR KHATAI VS STATE OF ODISHA	S.K.MOHANTY VS	SHERAGADA /120 /2019 () //
529	WPC(OAC)/0002915/2016	SAMEER KUMAR SAHU VS STATE OF ODISHA	M/S.S.DAS VS	// () //

# ORISSA HIGH COURT

MISC CASES FILED on :20/01/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2020 CEREF/14/2003	COMMN.,C.EXS.,BBSR.-MP	SR.S.C.CM.,B.A.PRUSTY
2	1/2020 MSA/1/2020	SIBA JHANKAR-MP	MANMAYA KUMAR DASH
3	2/2020 MSA/1/2020	SIBA JHANKAR-MP	MANMAYA KUMAR DASH
4	3/2020 FA/172/1985	DASARATHI THUMBA-MP	M/S.B.RATH
5	3/2020 OTAPL/3/2013	COMMISSIONER,CENTRAL-MP	MR.PRASENJEET MOHAPATRA, JR.S.C.
6	4/2020 OTAPL/24/2018	COMMISSIONER,CENTRAL EXCISE AND CUSTOMS-MP	M/S.PRASENJEET MOHAPATRA
7	4/2020 SA/116/2002	LALA PRAHALLAD-MP	M/S.SOUMYA MISHRA
8	5/2020 OTAPL/9/2018	COMMISSIONER,CENTRAL EXCISE AND CUSTOMS,BHUBANESHWAR-MP	MR.PRASENJEET MOHAPATRA
9	5/2020 SA/409/2001	BUDHIA SINGH-MP	M/S.B.K.SWAIN
10	6/2020 OTAPL/9/2019	COMMISSIONER, CENTRAL EXCISE AND CUSTOMS-MP	MR.PRASANJEET MOHAPATRA(JR.S.C.)
11	6/2020 SA/409/2001	BUDHIA SINGH-MP	M/S. N.C.PATI
12	7/2020 ELPET/10/2019	LAXMAN BAG-MP	M/S.PITAMBAR ACHARYA
13	7/2020 SA/409/2001	BUDHIA SINGH-MP	M/S. N.C.PATI
14	8/2020 ELPET/3/2019	AJAYA KU.DAS-MP	M/S.ASHWINI KU.DAS
15	8/2020 MATA/100/2014	DR.NIBHA PADHI-MP	M/S.SAVITRI RATHO
16	8/2020 SA/37/1999	GORA HAIL-MP	M/S.N.PATRA
17	9/2020 MATA/100/2014	DR.NIBHA PADHI-MP	M/S.SAVITRI RATHO
18	9/2020 SA/37/1999	GORA HAIL-MP	M/S.N.PATRA
19	10/2020 CRLMP/88/2020	MANOJ KUMAR PARIDA-MP	M/S.KARUNAKAR GAYA
20	10/2020 MATA/10/2020	PRABEEN KU.GARNAIK-MP	AMIT KUMAR NATH
21	10/2020 SA/37/1999	GORA HAIL-MP	M/S.N.PATRA
22	11/2020 CRLMP/1188/2018	VIJAYENDRA@BIJENDRA BHOI-MP	M/S.RITURANJAN CHHOTARAY
23	11/2020 MATA/12/2020	LOKANATH SETHY-MP	BIDYADHAR PRADHAN
24	11/2020 SA/37/1999	GORA HAIL-MP	M/S.N.PATRA
25	18/2020 CMAPL/35/2019	UNION OF INDIA-MP	ADV.
26	19/2020	ASHIS KU.BRAHMA-MP	ADV.



27	CMAPL/69/2020 24/2020	TAPASWINI BISWAL @ KHATUA-MP	JYOTIRMAYA SAHOO
28	TRP(C)/19/2020 25/2020	MANASI JENA-MP	SAUMYA RANJAN PRADHAN
29	TRP(C)/20/2020 26/2020	HARAPRIYA DAS-MP	MISS PRAJNA SARITA MOHANTY
30	TRP(C)/21/2020 27/2020	M/S.SHIV METALICKS PVT. LTD.-MP	ADV.
31	RVWPET/30/2020 28/2020	S.SATYANARAYANA-MP	BAIJAYANTI MOHANTY
32	RPFAM/18/2020 28/2020	M/S.SHIV METALICKS PVT. LTD.-MP	ADV.
33	RVWPET/30/2020 29/2020	MANOJ KU.NAHAK-MP	MISS DEEPALI MOHAPATRA
34	RPFAM/76/2018 29/2020	M/S.ROHIT FERRO TECH LTD-MP	SATYA SMRUTI MOHANTY
35	RVWPET/335/2019 30/2020	M/S.FERRO ALLOYS CORPORATION LTD.-MP	SATYA SMRUTI MOHANTY
36	RVWPET/341/2019 43/2020	SANGRAM KISHORE DAS-MP	M/S.B.S.TRIPATHY
37	WPC(OAC)/561/2019 44/2020	DEBASHISH DAS-MP	M/S.B.S.TRIPATHY
38	WPC(OAC)/562/2019 45/2020	PADMANAVA DAS-MP	M/S.B.S.TRIPATHY
39	WPC(OAC)/566/2019 47/2020	SUDHANIDHI PATTNAIK-MP	M/S.S.D.DAS
40	BLAPL/64/2017 48/2020	SUDHANIDHI PATTNAIK-MP	M/S.S.D.DAS
41	BLAPL/2892/2017 49/2020	BRAJAMOHAN PATANIK-MP	V.NARASINGH
42	BLAPL/6932/2019 49/2020	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO.	K.P.D.MUHTA
43	FAO/905/2019 49/2020	SMT.SAI SAHU-MP	M/S.ARUN KU.MISHRA
44	RSA/396/2009 50/2020	TRIDHAR MOHANTY-MP	SANTANU KU.SARANGI
45	BLAPL/6794/2018 50/2020	PRAMOD KU.DAS-MP	DILLIP KUMAR MOHAPATRA
46	FAO/51/2020 50/2020	NABA KR. PRUSTY-MP	M/S.ALEKH CH. MOHANTY
47	RSA/639/2003 51/2020	BRAJA MOHAN PATNAIK-MP	JITENDRA SAMANTARAY
48	BLAPL/1788/2019 51/2020	PRAMOD KU.DAS-MP	DILLIP KUMAR MOHAPATRA
49	FAO/51/2020 52/2020	BRAJAMOHAN PATANIK-MP	V.NARASINGH
50	BLAPL/6927/2019 52/2020	KISHORE KUMAR PADHIARY-MP	DILLIP KUMAR MOHAPATRA
51	FAO/52/2020 53/2020	BRAJAMOHAN PATNAIK-MP	V. NARASINGH
52	BLAPL/6928/2019 53/2020	KISHORE KUMAR PADHIARY-MP	DILLIP KUMAR MOHAPATRA
53	FAO/52/2020 54/2020	BRAJAMOHAN PATANIK-MP	V.NARASINGH
54	BLAPL/6929/2019 54/2020	SUKANT CH.BHUYAN@SUKANTA KUMAR BHUYAN-MP	DILLIP KUMAR MOHAPATRA
55	FAO/41/2020 55/2020	BRAJAMOHAN PATANIK-MP	V.NARASINGH
56	BLAPL/6930/2019 55/2020	NATIONAL INSURANCE CO. LTD.-MP	ANUPAM DASH,MR. GAUTAM MISHRA
57	FAO/879/2019 56/2020	BRAJAMOHAN PATANIK-MP	V.NARASINGH
	BLAPL/6931/2019		

58	56/2020 FAO/53/2020	STATE OF ODISHA-MP	SR.S.C/(S AND ME)
59	57/2020 FAO/53/2020	STATE OF ODISHA-MP	SR.S.C/(S AND ME)
60	60/2020 BLAPL/511/2020	VARUN KUMAR CHATURVEDI-MP	ASHWINI KUMAR DAS
61	62/2020 FAO/7/2020	M/S.NATIONAL INSURANCE CO. LTD.-MP	BIBHUTI BHUSAN MISHRA
62	62/2020 WA/44/2020	JITENDRA CHHATRIA-MP	RAJEET ROY
63	63/2020 WA/47/2020	SUBASH BHUE-MP	M/S.S.S.RAO
64	64/2020 WA/707/2019	A.O.,WESCO UTILITY-MP	PRASANTA KUMAR TRIPATHY
65	65/2020 CRLREV/46/2020	KESHABA NAIK-MP	SAMARENDRA MOHANTY
66	65/2020 WA/707/2019	A.O.,WESCO UTILITY-MP	PRASANTA KUMAR TRIPATHY
67	66/2020 CRLREV/46/2020	KESHABA NAIK-MP	SAMARENDRA MOHANTY
68	66/2020 MACA/31/2020	ARATI SAHOO-MP	PRADEEP KUMAR MISHRA
69	66/2020 WA/385/2015	BISWANATH JENA-MP	M/S.MISS MAMATA MISHRA
70	67/2020 CRLREV/47/2020	TOPI CHANDRA SENAPATI-MP	PRASANTA KUMAR SAHOO
71	67/2020 MACA/33/2020	NEW INDIA ASSURANCE CO. LTD.-MP	PRASANTA KUMAR MISHRA (1)
72	67/2020 WA/385/2015	BISWANATH JENA-MP	M/S.MISS MAMATA MISHRA
73	68/2020 CRLREV/47/2020	TOPI CHANDRA SENAPATI-MP	PRASANTA KUMAR SAHOO
74	68/2020 MACA/708/2019	CHOLAMANDALAM MS G.I.CO.LTD.-MP	ADAM ALI KHAN
75	68/2020 WA/48/2020	BHADRA CHARAN KISHAN-MP	SANJAY KUMAR SAMANTARAY
76	69/2020 CMP/61/2020	ALEKHA CHANDRA BEHURA-MP	M/S.JASHOBANTA DASH
77	69/2020 CRLREV/48/2020	BIJAY KUMAR ROUT-MP	B.S.DASPARIDA
78	69/2020 MACA/863/2019	THE BRANCH MANAGER, CHOLAMANDALAM M/S. GENERAL INSURANCE COMPANY LTD.,-MP	ADAM ALI KHAN
79	70/2020 CMP/755/2018	MAGUNI DAS@MAGUNI CHARAN DAS-MP	M/S.DAYANANDA MOHAPATRA
80	70/2020 CRLREV/49/2020	PRAFULLA KUMAR ROUT-MP	SMRUTI RANJAN MOHAPATRA
81	71/2020 CMP/62/2020	SAKUNTALA MISHRA-MP	M/S.DEEPALI MAHAPATRA
82	71/2020 CRLREV/49/2020	PRAFULLA KUMAR ROUT-MP	SMRUTI RANJAN MOHAPATRA
83	71/2020 MACA/595/2019	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.-MP	ADAM ALI KHAN, S.K.MISHRA, B.K.SAHOO
84	72/2020 CMP/63/2020	SAKUNTALA MISHRA-MP	M/S.DEEPALI MAHAPATRA
85	72/2020 CRLREV/811/2019	AMIT SABAR@AMIT KUMAR SABAR-MP	SOUBHAGYA KUMAR DASH
86	72/2020 MACA/621/2019	LEGAL MANAGER, M/S. SHRIRAM G.I.CO.LTD.-MP	M/S.ADAM ALI KHAN
87	73/2020 CMP/64/2020	AJAYA KUMAR BARIK-MP	M/S.ALOK KUMAR MOHANTY
88	73/2020 CRLREV/50/2020	KASINATH BHOI-MP	DEBASIS MISHRA
89	73/2020	M/S.NATIONAL INSURANCE CO.LTD.-MP	BIJOY DASMOHAPATRA

90	MACA/653/2019 74/2020 CMP/65/2020	AMARENDRA KUMAR KAR-MP	M/S.AMIT PRASAD BOSE
91	74/2020 CRLREV/51/2020	RANJIT KUMAR NAYAK-MP	U.C. MISHRA
92	74/2020 MACA/828/2019	ANALISA NAYAK-MP	DILLIP KU.MOHAPATRA
93	75/2020 CMP/67/2020	KHIROD CHANDRA SAMAL-MP	M/S.SUPRIYA PATRA
94	75/2020 CRLREV/51/2020	RANJIT KUMAR NAYAK-MP	U.C. MISHRA
95	75/2020 MACA/828/2019	ANALISA NAYAK-MP	DILLIP KU.MOHAPATRA
96	76/2020 CMP/68/2020	MALATI SAHU-MP	M/S.SAMIR KUMAR MISHRA
97	76/2020 CRLREV/51/2020	RANJIT KUMAR NAYAK-MP	U.C. MISHRA
98	76/2020 MACA/828/2019	ANALISA NAYAK-MP	DILLIP KU.MOHAPATRA
99	77/2020 CMP/70/2020	SURENDRA BEHERA-MP	M/S.SAMIR KUMAR MISHRA
100	77/2020 CRLREV/52/2020	BASANTA KUMAR GIRI-MP	S.K.BHANJADEO
101	77/2020 MACA/726/2019	THE DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
102	78/2020 CMP/71/2020	AKSHAYA KUMAR SAHOO-MP	M/S.P.K.BEHERA
103	78/2020 CRLREV/52/2020	BASANTA KUMAR GIRI-MP	S.K.BHANJADEO
104	78/2020 MACA/35/2020	THE ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
105	118/2020 CRLA/58/2020	HARSBARDHAN SWAIN-MP	SATYABRATA PRADHAN
106	118/2020 CRLMC/181/2020	AJAYA SAHU@AJU-MP	ARIJEET MISHRA
107	119/2020 CRLA/58/2020	HARSBARDHAN SWAIN-MP	SATYABRATA PRADHAN
108	119/2020 CRLMC/187/2020	BICHITRA KUMAR BEHERA-MP	PRATAP CHANDRA MISHRA
109	120/2020 CRLA/126/2015	AMRESH CHANDRA BARIK-MP	M/S.SITIKANT MISHRA
110	120/2020 CRLMC/189/2020	CHIRANJIB CHAKRABORTY-MP	DAYANIDHI MISHRA
111	121/2020 CRLA/119/2019	BIKASH BAROI-MP	MANAS CHAND
112	122/2020 CRLA/158/2016	KEMPO@SARFARAJ ALAM-MP	M/S.MANAS CHAND
113	122/2020 CRLMC/191/2020	DHARMESH SINGH-MP	S.K.NAYAK
114	123/2020 CRLA/413/2014	TANKADHAR PRADHAN-MP	M/S D.PANIGRAHI, A.PANIGRAHI, P.C.DEHURY, S.ACHARYA
115	123/2020 CRLMC/192/2020	M/S. SNEHA FOODS-MP	B.P.TRIPATHY
116	124/2020 CRLA/253/2019	D.ISWAR REDDY-MP	
117	124/2020 CRLMC/194/2020	SIBGA TULLAH AHMAD@SIBGATULLAH AHMAD-MP	SAMIR KUMAR MISHRA
118	126/2020 CRLMC/172/2020	ANTARYAMI BADU-MP	SIDHESWAR RATH
119	910/2020 WP(C)/2134/2020	THE SECRETARY, BUDEN PRIMARY AGRICULTURE CO-OPERATIVE SOCIETY SAHID, MPANDA	MEERABANDEY SAHID, MPANDA
120	911/2020 WP(C)/2136/2020	BIKASH CHANDRA BEHERA-MP	M/S.SANJIB MOHANTY

121	912/2020 WP(C)/2139/2020	SHEIKH JALLALUDDIN-MP	M/S.SOUMYA MISHRA
122	913/2020 WP(C)/2141/2020	ANUPAMA SAMAL-MP	M/S.SUBASH CHANDRA PUSPALAKA
123	914/2020 WP(C)/2143/2020	PHARUK MALLIK-MP	M/S.SUBASH CHANDRA PUSPALAKA
124	915/2020 WP(C)/2144/2020	AJIT KUMAR BEHERA-MP	M/S.SUBASH CHANDRA PUSPALAKA
125	916/2020 WP(C)/2145/2020	RAMESH MALLICK-MP	M/S. SUBASH CHANDRA PUSPALAKA
126	918/2020 WP(C)/2146/2020	KALIKESH NARAYAN SINGH DEO-MP	M/S. SASWAT KUMAR ACHARYA
127	920/2020 WP(C)/2147/2020	SRIPATI CHARAN BADAJENA-MP	M/S.BANSHIDHAR BAUG
128	924/2020 WP(C)/2157/2020	KRODAPATI SARAF-MP	M/S.PRASANTA KUMAR MISHRA
129	925/2020 WP(C)/2159/2020	P.KRUPA RAO-MP	M/S.PRASANTA KUMAR MISHRA
130	926/2020 WP(C)/2160/2020	PRAFULLA KUMAR BEHERA-MP	M/S.PRASANTA KUMAR MISHRA
131	927/2020 WP(C)/2162/2020	AJAYA KUMAR MALLICK-MP	M/S.PRASANTA KUMAR MISHRA
132	928/2020 WP(C)/2163/2020	BHARATI MOHANTY-MP	M/S.RAMA KRISHNA BISOI
133	929/2020 WP(C)/17804/2009	MODERN CHEMICALS-MP	M/S.ANAND CH SWAIN
134	931/2020 WP(C)/18899/2019	NRUSINGHA CHARAN PRADHAN-MP	M/S.KALI PRASANNA MISHRA
135	932/2020 WP(C)/2164/2020	MANJULATA DEI-MP	M/S.RAMA KRISHNA BISOI
136	933/2020 WP(C)/2165/2020	JYOSTNABALA SWAIN-MP	RAMAKRISHNA BISOI
137	934/2020 WP(C)/1791/2020	RINA PRADHAN-MP	M/S.PRASANNA KUMAR ROUSTRAY
138	935/2020 WP(C)/2166/2020	SABITA ACHARYA-MP	RAMAKRISHNA BISOI
139	936/2020 WP(C)/2167/2020	PRATIVARANI PANDA-MP	RAMAKRISHNA BISOI
140	937/2020 WP(C)/2168/2020	RANJANA RAY-MP	RAMAKRISHNA BISOI
141	938/2020 WP(C)/2170/2020	MANORAMA SATAPATHY-MP	RAMAKRISHNA BISOI
142	939/2020 WP(C)/2173/2020	KALYANI SARANGI-MP	RAMAKRISHNA BISOI
143	940/2020 WP(C)/2175/2020	DEEPAK KU.GOUDA-MP	RASHMIKANTA MAHALIK
144	941/2020 WP(C)/2177/2020	LOCHANA BALA DEI-MP	RAMAKRISHNA BISOI
145	942/2020 WP(C)/21715/2019	MANABHANJAN NAIK-MP	M/S.MANA MOHAN PATTANAYAK
146	943/2020 WP(C)/24164/2019	M/S.NOBLE PHARMACARE LTD.-MP	SOUMYA MISHRA
147	944/2020 WP(C)/4258/2018	GOPINATH PRADHAN-MP	M/S.SAMIR KUMAR MISHRA
148	945/2020 WP(C)/1604/2020	M/S.B.D. COMPANY PROPRIETORSHIP FIRM-MP	M/S.PRAFULLA KUMAR SAHOO
149	946/2020 WP(C)/2179/2020	NARBHERAM VISHRAM AND KHATAU NARBHERAM AND P.SARANGI	M/S.NARBHERAM VISHRAM AND KHATAU NARBHERAM AND P.SARANGI
150	948/2020 WP(C)/2180/2020	M/S. NARBHERAM VISHRAM AND KHATAU NARBHERAM AND P.SARANGI	M/S.NARBHERAM VISHRAM AND KHATAU NARBHERAM AND P.SARANGI
151	949/2020 WP(C)/2181/2020	MANDAKINI SAHU-MP	M/S.A.MOHANTA
152	950/2020	BABAJI BEHERA-MP	M/S.NIRANJAN SINGH (1)

153	WP(C)/2183/2020 951/2020	RAM CHANDRA SINGH-MP	M/S.NIRANJAN LENKA
154	WP(C)/1106/2020 952/2020	NARENDRA PD. DAS-MP	M/S. B.H.MOHANTY
155	WP(C)/9568/2003 953/2020	BINOD SINGH-MP	M/S.ANJAN KUMAR BISWAL
156	WP(C)/2193/2020 954/2020	NATABAR BEHERA-MP	M/S.ANJAN KUMAR BISWAL
157	WP(C)/2195/2020 955/2020	GYANA RANJAN MOHAPATRA-MP	M/S.ADITYA KUMAR MOHAPATRA
158	WP(C)/2198/2020 956/2020	SUCHITRA BISWAL-MP	M/S.S.S.JENA
159	WP(C)/2201/2020 957/2020	SUCHITRA BISWAL-MP	M/S.S.S.JENA
160	WP(C)/2201/2020 958/2020	ANUPAMA BARIK-MP	M/S.S.S.JENA
161	WP(C)/2204/2020 959/2020	ANUPAMA BARIK-MP	M/S.S.S.JENA
162	WP(C)/2204/2020 961/2020	GYANA RANJAN MOHAPATRA-MP	M/S.ADITYA KUMAR MOHAPATRA
163	WP(C)/2209/2020 962/2020	SUDHIR KUMAR LENKA-MP	MAHENDRA KUMAR SAHOO
164	WP(C)/2219/2020 963/2020	PRAKASH CHANDRA PANIGRAHI-MP	ARUN KUMAR PATRA
165	WP(C)/2222/2020 964/2020	PRAKASH CHANDRA PANIGRAHI-MP	ARUN KUMAR PATRA
166	WP(C)/2225/2020 965/2020	PRAKASH CHANDRA PANIGRAHI-MP	ARUN KUMAR PATRA
167	WP(C)/2230/2020 966/2020	MADHUSUDAN RANSINGH-MP	M/S.PRASANTA KUMAR MISHRA
168	WP(C)/2234/2020 967/2020	SASHIKANTA BEHERA-MP	M/S.PRASANTA KUMAR MISHRA
169	WP(C)/2237/2020 968/2020	SUSIL KUMAR TANDI-MP	M/S.PRASANTA KUMAR MISHRA
170	WP(C)/2241/2020 969/2020	INSTITUTE OF TECHNICAL TRAINING, SUNDARGARH-MP	M/S.PRAFULLA KUMAR RATH
171	WP(C)/2243/2020 970/2020	DR.SWAPAN KUMAR KARAK-MP	M/S.PRAFULLA KUMAR RATH
172	WP(C)/2244/2020 971/2020	RAJESH TOPPO-MP	M/S.PRASANTA KUMAR MISHRA
173	WP(C)/2245/2020 972/2020	GYANA RANJAN MOHAPATRA-MP	M/S.ADITYA KUMAR MOHAPATRA
174	WP(C)/2247/2020 973/2020	ASWINI KUMAR DHAR-MP	M/S.PRASANTA KUMAR MISHRA
175	WP(C)/2246/2020 974/2020	BHUSHAN POWER AND STEEL LIMITED-MP	M/S SATYAJIT MOHANTY
176	WP(C)/1504/2019 975/2020	GAVARA GIRIBABU-MP	M/S.CHANDRA SEKHAR PANDA
177	WP(C)/18182/2019 976/2020	SUDHIR KUMAR BEHERA-MP	M/S.D.R.SWAIN
178	WP(C)/12905/2018 978/2020	NEHRU SUNA-MP	M/S.BIRAJA PRASANNA SATAPATHY
179	WP(C)/12525/2017 980/2020	CHAKRADHAR MOHANTY-MP	ANUPAM DASH
180	WP(C)/1137/2018 981/2020	SURAMA PRADHAN-MP	M/S.N.SAHANI
181	WP(C)/25778/2019 982/2020	CHILIKA DWIPAANCHALA PESADAR MASCHYAJIBI MAHANSINGH	M/S.SANGRAM SINGH
182	WP(C)/2255/2020 983/2020	PURI DISTRICT CO-OPERATIVE MILK PRODUCERS UNION LTD	M/S.BIKRAM KUMAR SHARMA
183	WP(C)/26074/2019 984/2020	MANOJ KUMAR PARIDA-MP	DAYANANDA MOHAPATRA
	WP(C)/2263/2020		

184	985/2020 WP(C)/2265/2020	SAMBALPUR DISTRICT CO-OPE.SENTRAL BANK LTD.-MPM/S.BAIDHAR SAHOO	
185	986/2020 WP(C)/2267/2020	BIKASH KUMAR DHAL-MP	BIJAYA KUMAR BEHERA
186	987/2020 WP(C)/2269/2020	DWARIKA NARAYAN MISHRA-MP	M/S.SATYABRATA PANDA
187	988/2020 WP(C)/2271/2020	ASHOK KUMAR JENA-MP	SUDARSHAN NANDA
188	989/2020 WP(C)/2272/2020	M/S.VIPUL LIMITED PGL, CITY MART-MP	M/S. S.MOHAPATRA
189	990/2020 WP(C)/2273/2020	M/S.VIPUL LIMITED, PGL CITY MART-MP	M/S.S.MOHAPATRA
190	991/2020 WP(C)/25601/2017	BRUNDABANA BEHERA-MP	MR. GANESHWAR RATH, M/S.GOKHA BEHERA
191	992/2020 WP(C)/2274/2020	M/S.VIPUL LIMITED PGL CITY MART-MP	M/S.S.MOHAPATRA
192	993/2020 WP(C)/2275/2020	GYANA RANJAN MOHAPATRA-MP	M/S.ADITYA KUMAR MOHAPATRA
193	994/2020 WP(C)/2278/2020	TAPAS KUMAR MISHRA-MP	M/S.SUKANTA KUMAR DALAI
194	995/2020 WP(C)/2281/2020	SRIDHAR MAHALIK-MP	AGASTI KANUNGO
195	996/2020 WP(C)/2283/2020	SUNITA AGARWAL-MP	SIDDHARTHA SAMAL
196	997/2020 WP(C)/21705/2019	RANJAN KUMAR SWAIN-MP	M/S.SADASIVA PATRA
197	999/2020 WP(C)/2292/2020	THE MANAGEMENT OF M/S.SAIL,ROURKELA-MP	M/S.DURGA PRASAD NANDA
198	1000/2020 WP(C)/15975/2019	JYOTIPRAKASH PARIDA-MP	M/S. MANOJ KUMAR MOHANTY
199	1001/2020 WP(C)/2293/2020	MAA JAGATJANANI INFRASTRUCTURE PVT.LTD.-MP	M/S.PRAVAKAR BEHERA
200	1002/2020 WP(C)/2302/2020	SMITARANI SAHOO-MP	M/S.TUSAR KUMAR MISHRA
201	1003/2020 WP(C)/2305/2020	MAHENDRA RANA-MP	M/S.B.K.NAYAK
202	1004/2020 WP(C)/2309/2020	PRATAP SABAR-MP	M/S. B.K.NAYAK
203	1005/2020 WP(C)/2310/2020	BABULAL TANTY-MP	M/S.KAMAL KUMAR SAMAL
204	1006/2020 WP(C)/2317/2020	PRASANTA KUMAR PALAI-MP	MANOJ KUMAR MOHANTY
205	1007/2020 WP(C)/2318/2020	MAA TARINI WOMEN SELF HELP GROUP-MP	M/S.S.P.DAS
206	1008/2020 WP(C)/2319/2020	M/S SHUTTER SECURITY PVT.LTD.-MP	M/S.BISWA PRAKASH DHAL
207	1009/2020 WP(C)/23032/2019	SRIMAA AUROBINDA PURNANGA SHIKSHA KENDRA-MPM/S.NIHAR RANJAN MOHANTY	
208	1010/2020 WP(C)/5689/2019	RAJESH CHANDRA TRIPATHY-MP	M/S.SIDHARTH SANKAR MOHAPATRA
209	1011/2020 WP(C)/3024/2018	THE EXECUTIVE ENGINEER,cesu-MP	M/S.B.K.NAYAKI
210	1012/2020 WP(C)/2321/2020	DHRUBA CHARAN NAYAK-MP	DILLIP KUMAR ACHARYA
211	5/2020 CRLMA/274/2019	NAYANA BEHERA-MP	
212	5/2020 RFA/324/2007	KENGUVA RANI-MP	
213	14/2020 OJC/10201/1996	M/S.IMFA-MP	
214	51/2020 RSA/38/2012	SMT.BASANTA KUMARI-MP	
215	57/2020	GYANA RANJAN JENA-MP	

216	BLAPL/3001/2019 58/2020	GYANA RANJAN JENA-MP
217	BLAPL/3734/2019 58/2020 FAO/190/2019	SUJATA DAS-MP
218	59/2020	GYANA RANJAN JENA-MP
219	BLAPL/3002/2019 59/2020 FAO/190/2019	SUJATA DAS-MP
220	60/2020	BIDYADHAR PRADHAN-MP
221	FAO/31/2019 61/2020	BIDYADHAR PRADHAN-MP
222	FAO/31/2019 70/2020	AMRUT TIRKY-MP
223	MACA/540/2008 117/2020	DASHA KHUNTIA-MP
224	CRLA/822/2019 121/2020	ANIL KUMAR PRADHAN-MP
225	CRLMC/2464/2018 125/2020	SUMANTA NAYAK-MP
226	CRLMC/3086/2019 126/2020	GOBINDA SAHOO-MP
227	ABLAPL/11573/2019 127/2020	HARAMOHAN NAYAK-MP
228	ABLAPL/10140/2019 128/2020	CHANDRA KUMAR DAS-MP
229	ABLAPL/10081/2017 129/2020	CHANDRA KU.DAS-MP
230	ABLAPL/10048/2017 130/2020	CHANDRA KUMAR DAS-MP
231	ABLAPL/10052/2017 131/2020	CHANDRA KU.DAS-MP
232	ABLAPL/10178/2017 132/2020	GYANA RANJAN BEHERA-MP
233	ABLAPL/16890/2019 133/2020	SANGRAM SETHY-MP
234	ABLAPL/9580/2019 134/2020	RINKU RAJ @ SANJAYA NARAYANA RAJ-MP
235	ABLAPL/17932/2019 917/2020	RADHA KRUSHNA BARIK-MP
236	WP(C)/24173/2019 919/2020	SUBASH CHANDRA PRADHAN-MP
237	WP(C)/26257/2019 921/2020	GHANASHYAM MAHALIK-MP
238	WP(C)/26250/2019 922/2020	M/S. PRASANTA KUMAR PRADHAN-MP
239	WP(C)/28652/2019 923/2020	KARTIK PRAMANIK-MP
240	WP(C)/27712/2019 930/2020	KALYANI SETHI-MP
241	WP(C)/3772/2016 947/2020	DR.JAGANNATH TRIPATHY-MP
242	WP(C)/1409/2020 960/2020	MANAS RANJAN PADHI-MP
243	WP(C)/713/2020 977/2020	PARBATI @PADA MAHA KU-MP
244	WP(C)/30783/2011 979/2020	SRINIBASH SAHU-MP
245	WP(C)/248/2020 998/2020 WP(C)/25864/2017	NIRANJAN SAHOO-MP